[Shri R- Ramakrishnan] get up and support, is not a very desirable practice.

SHRI AMARPROSAD CHAKRA-BORTY: It i_s a special case. From 1974 we are fighting for it.

THE VICE-CHAIRMAN (SHRI P.. RAMAKRISHNAN). Yes, yes.

REFERENCE TO THE ALLEGED DISCRIMINATION IN THE GRANF OF SUBSIDY ON DIESEL OIL TO TRADITIONAL FISHERMEN AND TRAW|LER-OWNERS

PROF. B. RAMACHANDRA RAO (Andhra Pradesh): Mr. Vice-Chairman, Sir, I would like to bring to your kind notice the gross injustice done to traditional fishermen all along the coastline of about 7,500 km. They are denied the 50 per cent subsidy on diesel oil for operating their motorised fishing boats.

My information is that there aie more than 200 mechanised fishing boats and about 100 trawlers along the coast line. The mechanised fishing boats are largely with the traditional fishermen; either they are having them individually or through cooperatives. A large majority of these boats are in the cooperative sector providing means of livelihood to lakhs of fishermen. On the other hand all the fishing trawlers are with the big business houses rich land-lords and even multinational companies. The capital investment pn these trawlers is running into several hundred crores of rupees. As we know, this investment is provided by the Shipping Development Board. The profits earned by these big businessmen is of the order of Rs. 10 to 20 lakhs on each trawler per year. It is surprising that the Central Government is giving subsidy to these big business trawlers, at 50 per cent on diesel oil, whereas such concession is denied to the poor traditional fishermen struggling to fke

out their livelihood, using mechanised boats. I may also mention that the traditional fishermen contribute about 70 per cent of the fish landing and about Rs. 300 crores in foreign exchange. Further, the Government is njot able to protect the mechanised fishing boats from the onslaught of trawlers who their zone ol operation, that is, beyond 40 fathom* which is exclusively reserved for thf: trawlers. I appeal to the Union Government and the Minister for Agriculture to rectify this gross injustice anQ discrimination which adversely affects the poor fishermen who are subjected to a serious handicap, vis-a-vi_s the big trawlers. Thank you very much.

I. RESOLUTION SEEKING NOMINA
TION OF SIX MEMBERS FROM
THE RAJYA SABHA TO THE
PARLIAMENTARY COMMITTEE
TO REVIEW THE RATE OF DIVH>END WHICH IS AT PRE SENT
PAYABLE BY THE RAILWAY
UNDERTAKING TO GEN ERAL
REVENUES, ETC.

IL THE APPROPRIATION (RAIL-WAYS) NO. 3 BIIL 1985

IH. THE APPROPRIATION (RAIL WAYS) NO 4 BILL, 1985.

THE VICE-CHAIRMAN fSHRI R. RAMAKRISHNAN): Now, we come to the Resolution. Mr. Bansi Lal, Railway Minister.

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): Sir, I beg to move:

"That this House concurs in Ihe recommendation of the Lok Sabha that the Rajya Sabha do agree to the nomination by the Chairman oi six members from the Rajya Sabha to the Parliamentary Committee ta review the rate of dividend which is at present payable by the Railway Undertaking to General Revenues as well as other ancillary matters in connection with Rail-

way Finance *vis-a-vis* the General Finance and fake recommendations thereon."

The question was proposed.

THE VICE-CHAIRMAN (SHRI R, RAMAKRISHNAN): Are you wflUng to say something on it.

SHRI BANSI LAL: Nothing.

THE VICE-CHAIRMAN (SHRI *R.* RAMAKRISHNAN): Now, we will aome to the Legislative Business—The Appropriation (Railways) N Bill, 1985 and the Appropriation (Railways) No. 4 Bill, 1985. Mr. Bansi Lal.

THE MINISTER OF RAILWAYS (SHRI BANSI LAL). Sir. I beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1985-86 for the purposes of Railways as passed by fee Lok Sabha, be taken into sideration."

Sir, I also beg to mo

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the servkes of the financial year 1984-85 for the purposes of Railways as passed by the Lok Sabha, be taken into consideration."

Sir, before moving the Appropriation (Railways) No. 3 Bill, 1985 an the Appropriation (Railways) No. 4 Bill, 1955, I wish to explain to the House how the Demands have arisen.

The Demands for Grants for 19B5-3Q relate to the expenditure to be incurred during that year by the Railways. The basis on which these Demands hays been framed has been explained briefly in my Budget Speech.

A Supplementary Demand of Rs 204,02 crores is being asked for 1984-85 under Demand Nos. 3, 4 and 7 to 13

for meeting post-budgetary increases arising out of sanction of additional Dearness Allowance instalments, restructuring of cadres, payment of productivity-linked Bonus to staff, extensive breaches due to floods, increases in prices oi inputs like lectricity tariff steel, cement etc., payment ol arrears of rentals of P&T wires arising from retrospective revision of rates, more pensionary and retirement benefits and other miscellaneous causes partly offset by savings due to fall in traffic, economy measure* etc.

The question was proposed.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): The Resolution and the Motions for the consideration of the Bills have now been moved. They are open for discussion. Shrimati Kanak Mukherjee.

SHRIMATI KANAK MUKHERJEE (West Bengal): Mr. Vice-Chairman, Sir, while discussing hese Appropriation Bills, I want to mention some important points.

SHRI PARVATHANENI UPENDRA (Andhra Pradesh): What is the total time alloted for these Bills.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): About two hours

SHRIMATI KANAK MUKHERJEE: Sir, Railways are the most important most profitable public sector industry of the Government of India. It; only due to lack of correct vision and attitude on the part of the Unhm Government and to mismanagement and wrong planning that the nation is being deprived of a tremend economic and political advance achieved. Sir, the we could have railway is the key factor in ensuring political integrity, economic unity and development and removal of regional imbalances. But we are not being able to utilise the railways, the key factor, for these important aspects. Sir, more than a century ago, it was

[Shrimati Kanak Mukherjee] Karl Marx who studied the Indian situation and said: It is the Indian Railways which caused the beginning of industrialisation, economic progress and political unity of the country. I believe that expansion of railways throughout the length and breadth of the country, in the tribal and far-flung areas of the northeastern region, including Tripura Assam, in the islands of South Bengal in the torrid regions of Central India, could have paved the way more easily for strengthening national unity ana integrity. This is very important at the present juncture.

Sir, I come to the point of modernisation, improvement of performance and safety and security, and the rehabilitation programme of the Railway? which was taken up in the Sixth Five Year Plan. Sir, neither this year's Railway Budget nor the previous years' Railway Budgets could show a bright dynamic vision of expansion and improvement in the working of this vital and key sector. I under-stand\ that a research and development wing for modernisation and improvement of the railway system has been set up in U.P. but it is not being developed and it is not being used for modernisation of the railway system, for technological development to improve the efficiency and perfo nuance.

Sir, the number of railway accidents is increasing year by year and just yesterday, on the floor of this House, the hon. Minister said: "We are not responsible for accidents taking place at unmanned level crossings. Why do we have unmanned level crossings? Why can't you appoint a gateman there and give employment to some people? Why can't we have overbridges all over? I know myseU that for so many years people have been demanding a small overbridge at the Shibpore level crossing and over-bridges at other level crossings in the

Calcutta suburbs. But because we do not have those overbridges, so man. accidents take place there every year-Accidents are taking place due to cracked tracks and due to overaged rolling stock, in addition to human failure. This Is due to overwork. Sir, the damage to the rolling stock has increased from Rs. 4.62 crores to Rs. 5.67 crores and in the case of track, from Rs. 3.47 crores to Rs. 3.92 crores-The Sixth Five Year Plan was calle I a rehabilitation plan and a sum of Rs. 2,100 crores was provided for acquisition of rolling stock, for the acquisition of one lakh wagons, 5,600 coaches, 7,807 locomotives, etc. And there was a programme for converting steam diesel and locomotives into locomotives. But I understand that only 10 per cent of the track has been electrified. So far as the acquisition of coaches and acquisition of wagons concerned we have not yet fulfilled even 50 per cent of the targets.

No.w I come to this year's budget. In this year's Railway Budget them has been an unprecedented rise in freight and fare and naturally it provoked protests all over the country, not only inside Parliament but outside also. You know in West Bengal, the students and youth organise! 'Rail Roko". Trade unions, women's organisations and others all over the country are organising protests, because this Railway Budget and the General Budget have affected all sections of the people in the country. Freight earning traffic has been declining. Freight leading has come down from 754 in 1980-81 to 734 in 1983-84. Non-availability of wagons is one of the causes for the decline in thr-freight earning traffic. Already Coal India is complaining that huge stocks of coal are lying at the pitheads' due to shortage of wagons and they are not able to transport coal from one place to another. The plan to secure one lakh wagons during the Sixth Plan period has not been fulfilled. Not even 50 per cent of it has been fulfilled I understand this year's

for wagon_s much less than that for ihe previous year affecting the wagon building industry...

SHRI K. MOHANAN (Keraia): Even the Congress MPs are protesting over this.

SHRIMATI KANAK MUKHERJEE: Yes, even Congress MPs are protesting over this. Now, commensurate with the increase in freight and surcharge al] over, are we increasing the facilities for the passengers? No. Are we improving the condition of the trains the standard of food served, the drinking water facility, the punctuality of trains? No. Last year you introduced 121 pairs of new trains. But you had only 407 coaches for them. How could you manage these 121 new pairs of trains just with 407 coaches? What you did was you" reduced the number of coaches in other trains, of about 200 pairs of trains, and supplied them to ihe new pairs of trains. Such is the mockery of your improvement. The Railway Reforms Committee was there and it made certain recommendations regarding acquisition and replacement of rolling stock, track renewal Programmes, modern signalling, etc. But you never obeyed those recommendations

Now a few words about the employees. The Government of India appointed a committee for abolition oi contract system and that committee recommended that all the labourers under the contract system must be absorbed in the railways and that the contract system must be abolished. But the Government of India did not obey this recommendation. And 2,05,000 casual labourers are waiting to be absorbed for years, 10 years, 15 years, 20 years. What to talk of casual labourers, the former Railway Minister Mr. Ghani K'han Choudhury, gave false promises, printed lakhs of forms, and asked the students and the unemployed youth to sign those forms and return to him. He promised them, "I will give you jobs when the elections over." It was a false promise that he gave. There was no planning. You did not consider the conditions of the unemployed youth of the country. If only you had made proper olarvni.ig you could have absorbed lakhs of unemployed youth or casual workers, both men and women, in the railways biggest and the most which is the profitable and the most important of the public sector industries. You did not give the workers their wages and salaries emoluments, in parity with the employees public sector unaertakings producing coaches and boilers such as BEML, BEHL Jes-sops, Burn Standard etc. Your administration has been totally top-heavy. For example, I will give you the figures of 1951-52 to 1983-84. The increas" in the number of officers has been 200 per cent belonging to A and B categories whereas the total cost on staff as percentage to the gross revenue receipts declined from 43.22 per cent in 1950-51 to 40.12 per cent in 1983-84. This indicates how top-heavy your railway administration is.

The Government also did not follow ILO Convention No. 1 prescribing eight hours duty for the staff. If you had followed the ILO recommendation, you could have absorbed thousands of young men and women in your Railways instead of the mockery of giving certain concessions in railway travel to the unemployed youi^-You did not follow the recommenda-tions of your own committee and you did not accept the recommendations of an international organisation like the ILO.

My last point is about the injustice you are doing to the entire eastern region and specially to West Bengal. To speak about Metro Rail, it was inaugurated in 1972 at an estimated cost of Rs. 140 crores. At present the cost is estimated at Rs. 560 crores. The Hon'ble Mnister said that they may complete the project by the rnd of 1989 or 1990. By that time the estimated cost will not be less than Rs-1,000 crores. In this year's budget we

[Shrimati Kanak Mukherjee] expected the Minister to provide at least Rs. 100 crores increase in the allocation. But you provided only Rs. 1.05 crores. With this amount you can expect the speed at which this project will progress.

There are five railway projects in West Bengal and you have not done justice to any of them. Here is a letter of the Hon'ble Railway Minister, Shri Bansi Lal addressed to the Chief Minister of West Bengal in reply to the letter of the Chief Minister who had mentioned these five Projects. To that the Railway Minister has sent a reply dated 27th February, 1985. The projects are still in the cold storage. These five projects are:

- Construction of a new BG cum MG line connecting New Jalpaiguri with Siliguri Jn. Rangapani to avoid traffic congestion.
- (2) Construction of a railway line from Budge Budge to Namkhana.
- (3) Construction of a railway link from Raniganj to Bankura *via* Mejia.
- (4) Modernisation of Bandel-Katwa section; and lastly
- (5) Tamluk-Digha BG rail line which is only 87 kms.

In the previous years you had promised these lines. But this year you could not manage to allocate any money for this.

These are the points you have t° dispose of before you want the Appropriation Bills to be passed. Again I repeat that the Railway is the biggest and most important and most profitable industry in the public sector. It is also a key industry to bring about political unity of the country national integrity of the country and economic development of the country. It ig an

industry which can remove regional imbalances. I wonder whether Government have realised this. But that industry whiich has a tremendous potential is not only stagnating but is also declining in the hands of this Government which is following anti-people policy. And Sir they are only looking for the profits of the profiteers. yesterday, Sir the OnIv honourable Finance Minister said that they are fox the poor. I want to know from the honourable Finance Minister and the honourable Railway Minister as to what projects they are going to show to the youth of the country, young men and women of this country how they are going to give them a bright how they are going to give them picture, more jobs, more hopes, more hopes for a better India, for a better united India and for a better integrated India. How are going to show that you are going to develop this key industry and modernise this industry and do away with the regional imbalances and pay special attention to the backward sections of this country, the backward regions of this country? What plans have you got for Tripura? What plans have you got for Assam? What plans have vou got for the small islands of Southern Bengal? No; nothing. What plans have you got for the arid regions of Central India? Nothing. There is no vision of expansion and no vision of dynamism in this key industry can develop not only our national economy, national integration and national unity but which can also serve the most important political purpose. But we are being denied of all such tremendous achievements which we could have had. It is only due to the failure cf yeur vision. It is due to the of vision, due to the wrong policy, failure due to the wrong attitude, of this present Congress (I) Government which ruling at the Centre. Thank you Sir.

THE VICE-CHAIRMAN (SHRI R RAMAKRISHNAN): Yes Mr. Hanumanthappa.

SHRI H. HANUMANTHAPPA (Karnataka): Sir a lot has been discussed about the Indian Railways a couple of days age when this House discussed the Railway Budget. Without adding much to the points already discussed I would like to draw the attention of honourable Railway Minister staraightaway to so.-ne oi the gross injustices done to niv State that is, Karnataka.

Sir, my predecessor, while speaking on this subject, referred to the question of regional imbalances. I ,-;lso want to request the honourable Railway Minister to do Justice. He is having a railway map in his chamber. Mr. Minister, kindly have a Look at the railway map and see how the undeveloped and uncovered areas are covered during your term of office and how far the regional imbalances which are the causes for the creation of regionalism or separatism,

been removed. Whatever we may be discussing we always want to keep the country united. We want to make the country strong. Not only that. At the same time we should make a man living in the high Himalayas or down in Kanyakumari feel involved in this country, my interests are not ignored, I am considered as a citizen and I have got every opportunity to join the mainstream and that opportunity is given by the ruling Government.". He must be made to feel like this and that atmosphere we have to create and we have to take everybody

into account and make everybody feel that he is involved. A citizen living in the far «orners of the country should feel that he is being involved and his interests are being taken care

Now, Sir, I would like to bring

your kind notice how the State of Karnataka has been neglected in the 1985-86 Budget. For example, we

have a construction wing in Karnataka In 1981-82, the allotment was Rs. 12.55 crores; in 1982-83. it was Rs. 13.80 crores, in 1983-84. Rs. 9.43 crores; and

in 1084-85, Rs. 14.61 crores. But, alas! the allotment is only Rs. 1.27 crores in 1985-3G. What a fall it is from Es. 14.61 crores to Rs. 1.27 crores! It is not enough even to maintain the staff working in the construction division. Now. Sir. the work-wise break-up is like this Mysore-Bangalore conversion; we have already spent Rs. 5.2 crores. The requirement for the year 1985-86 was Rs. 4 crores, but the allotment is only Rs. 50 lakhs. Actually the work will come to a standstill. Mangalore-Hassan Railway also: only Rs. 50 lakhs. Sir, after four decades a new line has been started between Chitradurga and Raidurga, a place from which I come. From four decades discussed and finally it was was approved. The predecessor Finance Minister, Shri Pranab Mukherjee, laid the foundation stone of this line. Already we have spent Rs. 2.20 crores. But the today during 1985-86 allotment only Rs. 10 lakhs. Sir, I come from a district which consecutively every .year suffers from a severe drought. Two thousand workers are employed in the project in that district. From the 1st of April these two thousand people will be thrown their jobs. Just a couple of days our Chief Minister sent a memorandum to the Government of India also asking for more funds, Rs, 54 crores, for drought relief operations. Both in respect of kharif we have suffered this time. and rabi Every third year we suffer from a severe drought. Chitradurga is one district which is on the border of Rayalseema. Every year we suffer drought. In this area two thousand people have been employed by the Railways and they will be thrown out of their jobs from the lst of April. Only Rs. 10 lakhs allotment is made, I would request the Railway Minister just to re-consider it. It should not be penalising the people of Karnataka for not haing voted for the party. Let them not feel that the Central Government is taking vengeance against them fo.r not having voted for the party in ihe State. I want to request the GoverR-

Bill, 1985

[Shri H. Hanumanthappa] ment to see that such a feeling should not arise in the mindof the common man in the State, because the fall is very serious, from Rs. 14 crores to Rs. 1 crore. Anybody who sees it will naturally be hurt. Why? What is the reality? Is it because Mr. Jaft'ar Sharief from Karnataka has been removed from the Railways or because the Karnataka people have not voted lor the Congress? This is the question which will arise. Please relieve us from embarrassment and kindly allot some more funds for this and save the lives of 20,000 people who will be thrown out of employment because of the low allocation in the Budget.

For the other important work, Bangalore-Guntakal, Residual Works, only Rs. 50 lakhs has been allocated. That will be worked out by the South Central unit. That is not sufficient. The line has already been put into operation. Trains are moving. But there are residuary works which require more funds.

The Bangalo,re-Mysore metre guage work is coming to a halt. It is a prestigious line connecting the earlier capital and the present capital of the State. Mangalore-Karwar Konkon Railway; Even for maintenance it requires certain funds, because as it is today we are closing the line for several months due to the monsoon.

Doubling of track between K. R. Puram and Whitefleld: Sir, we have located the inland container-which has earned the name and fame inside

and outside the country. There also tha allocation is very less. The doubling work will come to a halt.

Sir, there is o.nly one electirifica-tion project between Bangalore and Jolarpet, 144 kms., the flrst electric line in the Karnataka State. That also is being shelved. Earlier, it was advanced from the seventh to the sixth Gradually the electric unit at

Madras is being closed and this line is also being shelved. The Bangalore-JolarpeT electrification was sanctioned in the budget. Parliament voted it jn the year 1984-85. I am at a loss to 1 P.M. understand how the Railway Boa ,i can take a decision contrary to the Parliament's decision. I personally request you kindly to examine this question lest it should not become a privilege issue. A budget voted by Parliament has been done away with by the Railway Board. This is electrification between Bangalore and Jolarpet.

The next item is the South-Western Zone. The Railway Reforms Committee has studied it and it has recommended that it should be included in the Seventh Plan. In your railway budget speech referring to the resources constraints you have saio that we are not thinking of any new zones. I request you to consider it because the zonal headquarters have proved good in giving some more facilities to the area. The Madras Zonal Headquarters has given facilities. Similarly, the Secundarabad Zonal Headquarters and Heal quarters have provided Bombay facilities. We have two heaquarters in Calcutta. The Karnataka area is thousands ol miles away from Madras Headquarters and it does not attract the attention of Madras Headquarters. So we request for a South Western Headquai-ters at Bangalore which was studieo and recommended by the Railway Reforms Committee. I request the hon. Railway Minister to kindly reconsider it and to see that the necessary amount is sanctioned. The railways authorities always say that this zone requires so much of money and it is not possible to augment the resources. Already five divisions are working at Bangalore. Hubli, Guntakal, Mysor, and Palghat. Palghat and Mangalore may be divided and a zone can be carved out. It does not require extra resources because when you curve out lifce this and make it into a zone, it

does net require extra money and it will certainly improve trie administrative ability and give more facilities to the travelling public.

In my last budget speech, I had requested for a daily train between Bangalore and Delhi which has not been acceded to. We have only half a dozen bogies which pass through "Madras in GT. We have been denied a daily train

We have two workshops, one in Mysore anu another in Hubli. They have not been utilised. For the last 3 or 4 years, no recruitment has been made and no new works have been taken up. There are workers with experience. There is full staff available but they have not been given woi'k fully. There is infra-structure available which is not being utilised. I request the hon. Railway Minister kindly to look into this and to find out methods as to how best these workshops at Mysore and Hubli can be utilised up to their maximum capacity.

There are one or two, more points belore I conclude. At the Krishna Canal Junction on the South Central Railway, the loading has been stopped since 1980 and the railway is suffering, a loss of 50 lakh rupees every year. You have got trans-shipment ana other facilities at the terminus. It may kindly be locked into. This loading should be restarted so that the railway is able to earn again 50 lakhs in a year.

Coming to Hasan-Mangaiore line, a lot cf retrenchment has beer made recently and that (co of lower class peaple with 8 to 10 years of service. These people have b?en retrenched from February 1985. They may be reinstated or transferred somewhere else. Otherwise, this punishment will be very severe for these poor people.

In the end, I once again request the hon. Railway Minister to see that the injustice meted *out* to the Karnataka People is redressed and the allocation, i» raised to Rs. 10 crores at least in

his reply. Last year, we had 14 crores. This year it has been cut down to 1.27 crore_s which is a very meagr_e sum to maintain the staff. All the construction works will come to a halt.

So, I request the hon. Minister to find some resources and at least allot Rs. 10 crores to these construction works and keep 20000 people working. That will go a long way in infusing confidence in the people.

With these words, I support both the Resolution moved by t'ne hon. Minister to appoint a Committee to go into and review the rate of dividend which is at present payable by the Railway Undertaking to General Revenues and the relationship between the Railway Finance and 'he General Finance, and the Supplementary Demands of Rs. 201 crores as well 1985-8G Demands of Rs. 10,700 crores

SHRI ALADI ARUNA ALIAS V. ARUNACHALAM (Tamil Nadu): K.r. Vice-Chairman, Sir, I take this opportunity to say a few words about the functioning, of the Indian Railways, the second largest State-owned railways in the world.

Sir, the development of the country is much dependent and interwoven with the successful functioning of the railways. Any tardy progress and retrograde step in railways will certainly eastrate the development of th-country. Therefore, the Ministry ol Railways is expected to function with utmost responsibility and outstanding capacity.

Sir. if w_e go through the Railway and the Budget the Appropriation Bills report of tha Railway Convention Committee. we see is a gloomy picture and the what pathology of the R"il-way Ministry. objetives are battered. The targets are mauled and the results are below the So, the Minister himself has expectatioi. admitted by saving. "Owing to the continued constraint of resources we have not been able to progress severa) projects which are appearing in the works programmes of the Railways."

[Shri Aladi Aruna alias V. Arunacha-lamj

The Appropration

Sir. if we analyse the passenger traffic trends, we can easily understand how the train of administration is derailed. Even though there is a slight increase in passenger earnings, there is a deen fan in passenger jour neys. In 1978-79, the passenger jour neys were 3,719 million Kms but they have dropped to 3,325 million Kms in 1983-84. Further, t'ne passenger kiloslightly dropped metres also from 226.93 billion metres to 22.93 billion metres in 1983-84. When you examine the construction of new lines and conversion and electrification of lines, the record is dolorous. The construction of new lines was 298 kms in 1980-81, 115 kms in 1982-83, and 82 kms in 1983-84. The record of conversion is also unhappy. lt was 322 kms in 1980-81, 423 kms in 1931-32, 180 kms in 1982-63, and merely 20 kms in 1983-84. Regarding electrification of lines, performance is very poor. It was 440 kms in 1980-81, 114 kms in 1981-82, 362 kms in 1982-83, and 271 kms in 1983-84. The total electrification of lines is only 10 per cent of the total 61,460 kms. Sir, the Sixth Five Year Plan envisaged the electrification of 2,800 mis. Bul $\overline{w_e}$ have completed only 1187 kms. in the firs<t four years, and the balance is 1013 kms. It is a clear indication of inefficiency of the Railway Ministry. The another ras-ping fact is that the amount which was allotted under the Sixth Pian has not been fully utilised by the Ministry for the electrification of the lines. The allotted amount was Rs. 450 crores but the amount lespent was only Rs. 254 crores. Sir, I am second to none to criticise the declining allotment assigned by the Planning Commission. Sir, consecutively, the amount is declining causing a distress to the administration.

If you go through the break up, the expenditure on railways as a total plan expenditure is as follows; In the first Five Year Plan 10.5 per cent, in the second Five year Plan 15.43 per cent, irt the Third Five Year Plan 15.45 per cent, in the Fourth Fve Year Plan It has come down from 15 per cent to

5.92 per cent, in the Fifth Five Year Plan it is 5.97 per cent and in the

Sixth Five Year Pl^{an il} h 5.25 per cent. Therefore, the Ministry of Railways is always, I agree with the Minister, facing the crisis of continued constraint of resources and paucity of funds. Because of this weak financial position Ihe Ministry of Railways even hesitates to increase surveys for new lines. Prior to 1983-84, 25 suir-veys were approved for 4467 kms but now it has been reduced to 16 surveys for 1750 kms.

Sir, I quite agree with the House that here are a number of schemes for which the of Railways has failed to make Ministry adequate provisions to complete the. as scheduled. The Karur-Dindugal one among them. The total cost of this project is Rs. 70.42 crores. So far the sum spent is Rs. 15 crores. This year the Ministry has allotted only Rs 3 crores. This project was taken up 1981. If this method of allocation is allowed to continue, it will take another 20 years to complete the Despite the repeated requests for increased allotments from all political parties and the public, the Centre as usual allots only meagre amounts. Sir, what is the reason for this state of affairs? The Railway Ministry always gives ihe reply that priority has not been given to this What is the reason for that? The project. Railway Ministry blames the Ministry of Finance. When you approach the Ministry of Finance, it. in turn, kicks the ball in the court of the Planning¹ Commission, tha srdi-nate agency of the Finance Ministry, consequently Tamil Nadu has been deprived of compienng the most important project in time.

I quite agree with the House that there are many important projects like Karur-Dindugal line in various States. I also agree that despite their impor-tantj value and significance, the Ministry is not able to make adequate provision for those projects. Then the pertinent question is how to overcome those difficulties? How to complete these important projects in time as persistently demanded by the States.

ihere are two alternative to get over these hurdles. One is that the States must be constitutionally permitted to share the burden of the administration of Railway Ministry. The House is well aware that we are having different categories of public roads like the national nighways, State highways, zilla parishad roads, union roads and panchayat roads. Various agencies has been allowed form and maintain public roads.

Similarly, the State Governments may be allowed to form their own Railway lines with the concurrence of the Centre within their respective territories. Don't think it is a political encroachment. But it cornes out of experience. It is not a no,vel one nor an unprecedented one. Sir, I would like to remind the House that this system is successfully followed in Argentina where railways is a concurrent subject. The States have been allowed to form their own railway lines within their respective States, lt you adopt this system in India, the burden of the Ministry at the Centre will be lessened. Apart from that, the most important projects will he completed in time. Besides the States themselves will restrained from criticising the Centre for not implementing the important projects. For the implementation of such a scheme, I know that an amendment of the Constitution is quite essential. But 1 know well that elites at the Centre are always lustful for power and supremacy. They never come forward to entrust more responsibility to the State

My other suggestion is, without amending the Constitution, the introduction of matching granj system. Any project which is considered as the most important project, to be completed in a particular time, may be taken up by the Ministry on top priority provided the State would bear 50 per cent cost of the project, but such cost paid by the State Government will be adjusted from transport

charge of the respective Sate. Had this method been adopted, Karur-Dindugal line would hav, been completed about 20 years before at a cost of Rs. 10 crores. I, therefore, earnestly request the Minister to, consider my suggestion in an unbiased manner. Now the Ministry of Railways is seeking the State Government to bear 50 per cent of the loss incurred due to maintenance of uneconomic narrow gauge. Under what principle, aie you asking the State to share the burden of the lass and under what justification, when it is due to your own fault? You are not in favour oi entrusting the responsibility and so without assigning any responsibility, you cannot impose the liability on the State Government. Liability without assigning responsibility is imprudent, illogical and erroneous.

Iir the next financial year. You have approved two new schemes. One is from Guna to iEtawah at a cost of Rs. 158.76 crores in Madhya Pradesh. I am not against this project; but the reasons stated by the Minister are ridiculous. He has stated that it has been approved for accelerated development of dacoity-prone area. We know well, in dacoitsinfested areas, people want police stations, rather than railway stations. Black topped roads aie more useful to chase dacoits than the railway track, if you are really interested. If you spend such bugs amount for forming black-topped roads, I can say you can provide 50,873 Kms because the cost of formation oi: black-topped road per Km is Rs. 1 lakh. So if you spend the entire amount, you can meet the entire needs of Madhya Pradesh. I do not see any reason behind it as to why the Government is so much interested in it. The Government is kind enough, it is generous enough to come forward to approve the scheme of Rs. 158 crores to the State which is having the second largest railway line of 5848 Kms, which is next to Uttar Pradesh; but at the same time we know there are many

[Shri Aladi Aruna *alias* V. Arunaehalarn] other States like Arunachal Pradesh, Meghalaya, Mizoram without a single kilometre of railway line.

Before I conclude, I want to point-out one thing more and that is about Providing airconditioned coaches. 1 request the Minister to provide such coaches in the day express train, rather than night train, because almost all day express trains in Tamil Nadu run without facility. When I met the General Manager and asked him to at least provide AC Chair Car in Vaigai and Pallavam, received an unpleasant reply. He told me that no chair car facility is available on the meier gauge throughout India. I cannot understand why it is not available and what is the reason for it. The General Manager told me that Government is thinking of some Proper design for it. But how much time are you going to take for providing AC Chair Car? The delay is abnormal. I would appeal to the hon. Railway Minister to look into this matter and provide AC. Chair Ca? facility in Vaigai and Pallavan Expresses, which are the fastest trains in India. The passengers are roasted during their day's travel.

With these words, I conclude.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): The House is adiourned for lunch till 2.15 P.M.

The House then adjourned for lunch at twenty-one minutes past one of the clock.

The House reassembled after luneh at sixteen minutes past two of the Clock. The Vice-Chairman (Shri R. Ramakrishnan) in the Chair.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN). We continue with the discussion on the Railways. Shri Santosh Kumar Sahu.

SANTOSH KUMAR **SAHU** (Orissa); Mr. Vice-Chairman, Sir, I rise to support the Appropriation Bill of the Railways. Not only I support it but also I congratulate the 1.8 million workmen who are with him in the railways and who have carried the heavy burden of the nation. Sir, no-boay can, in the right sense, whether from this side or the other side, oppose the Appropriation Bill because ike railway line is very vital for the development of our country. It is performing a onerous job. We find from the report that the railways are carrying more than 9 million passengers Per day or more than that. The railways carry an annual gross freight traffic of 258 million tonnes. So, it is very vital. The railways have to play a pivotal role in developing infrastructure of the country. But, Sir, whateve,- we may say, we want t'nat there must be improvement in the working of the railway which is vital

Coming to the analysis of the 6th Five Year Plan, we find that the target of 14 million km track renewal has come down to 9 million km, and the responsibility of undertaking track renewal of nearly 20 million km in the 7th Five Year Plan is a onerous task. Coming to the position of coaches and wagons, 14 per cent to 15 per cent need overhauling. And the big question before the nation is, how to do it? Of course, this time the 7th Five Year Plan allocation has been little high. It is roughly 9 per cent o' the national allocation which was gradually decreasing from the year 1966. Probably we have lost sight of the transport strategy for the development. It is vital for a nation. It is, therefore, necessary that the railways, which have to perform a tremendous task of carrying freight and passengers are strengthened not only for the comfort of the general public but for carrying essential goods to the far corners of the country also. There is no go without it.

Now what I have been Proposed 0' telling in the earlier budgets is that this lopsided view as presented in the railway budget cannot give a new look of domension to the transport needs of our country. This lopsided and adhoc functioning in the railways has sometimes resulted in sluggishness and there is no growth of the railways in our country. Sir, we had a colonial legacy where the primary concern was to look after the metropolitan cities of the country. It has not gone further into the more backward areas which are full of mineral wealth. Also if we go into the costefficiency ratio, we see that the expenditure from the revenues is going very much higher. Last year also we had a deficit. But what I think is that our dynamic Railway Minister who is very efficient must try to evolve some new poljw. It has been argued that railways carry a lot of social burden. The freight traffic is very concessional which is necessary for national growth. In other countries like the U.K. there is a special budgetary provision for social cost or social burden -which the transport system carries- Here also we have to think en some new lines. Unless we da 'hat probably we will never usher in a new age for which our hon. Prime Minister has said that we are preparing for the 21st century.

Now coming to electrification and introduction of electric locomotives, it must have priority in this fast moving world, In the Sixth Five Year Plan also we have lagged behind the target. We have probably achieved 1000 kilometres whereas the target was about 2800 kilometres. The question arises, in the coming future how can be generate new resources so that we can clear t'ne backlog which has been pending for so many years? I think the railway authorities must have introspection on this. Probably we have to think of a new strategy of planning to achieve self-sufficiency.

Tf we remove the backlog in track renewal, probably after some time the whole transport system will

be jeopardised. Can we not have a inbuilt system whereby we can gradually do track renewal, from our own revenues, without depending on outside resources or Plan allocation. * we cannot do it within our own revenues, then probably we can never see the end of the tunnel, we can never have sunshine in the railways, as a commercial system. It is also important that the planners in the country must realise that the social burden and the social cost which is impose^ upon the railways must be given as relief to the railway financial system so that they can have their improvements.

Then coming to the other points, the conversion of uneconomic lines has been pointed out in the report. The question is uneconomic for whom? We must selfanalysis. We have to analyse it. There are three categories ol railway lines in this country. This was an age-old legacy of the British system. Even after Independence, have we tried, to remove those uneconomic regions? We have to concede that a narrow gauge, the smallest railway line, cannot compete in this modern age. So it should have beer, removed. If the planners had evolved a process by which this conversion would have taken place, then probabb thir question of uneconomic lines would not have come. It is a emotional question. People cannot go back to, those dark days. If we say it ia uneconomic and don't try to remove it, it is because of some political reason or the other. These lines wer« laid in the British time and they hava not been removed or developed during the last many years. These ars very vital questions. We know it, as I said in the beginning, that railways are vital for providing infrastructure for the backward areas. Economic feasibility report is a misnomer. If we see the metropolis have developed because the infrastructure system was introduced at the beginning. It has now evolved into a vicious circle where the commuters' system has be[Shri Santosh Kumar Sahu] come so uneconomic that the Railway

Minister, had to say so in his Budget Speech. I need not further elaborate on that. So we go on doubling, redoubling and increasing the economic losses and there is concentration in certain pockets. If we do not envisage policy of further growth in the most backward areas which are full of natural resources and mineral wealth, how can we think of the poor people getting their share of agricultural produce? We have to think of the poor labourer who works in the mina belt to" earn his wages so that the exports of the Country can be reorganized and boosted up. Anyway, all these things need not be discussed here; they should be discussed in other forums.

What I want to emphasize here is this. Again I would try to tell that the Railway Reforms Committee has pointed out many a time that there is much inefficiency and much unnecessary expenditure which is rising from year to year. So, these things need much consideration while we are discussing the Appropriation Bill-how the system of financial management can be improved, how the railways can help themselves to get out of the morass they are in, 'now the safety measures can be improved and so on. The honourable Railway Minister has stated that he has increased the fares because it is essential in view of the mounting costs of overheads. Whatever it is, the safety of railway passengers is most important ana there is no other alternative except improvement in the safety measures. If we go through the report which the railways have published. 66.9 per cent of the accidents which occurred in 1983-84 were due to human error. The railway staff is directly responsible for this, and human error leads to equipment failure and other things. Can we not improve? The honourable Minister must have heard of the recent mishap, which the hon. Minister State for Railways went and saw, how because of electric short circuit a lot of bogies were burnt and a lot of peo-ple died. Just three days back, the Neelachal Express rammed into a goods wagon on a bridge on a single traCK. These are all due to human errors. We have the Commissioner ot Railway Safety at Lucknow. It will have to be organised properly. We will have to go in for the interlocking system, modern telecommunicationsmodern warning systems and use even

walkie-talkie, if necessary. The safety system should be much more effective because I feel that the safety of the passenger must be the first concern of the Railway Ministry so that the railways can carry people safely from one place to another

other important thing is punctuality. We hear that railways in othei countries function much more punctually than in this country. We have to find out some devices so that punctuality is maintained. Similarly, amenl-'ies for the common man must be improved. For example, the system of reservations should be very thorough so that he need not have to run from place to place to get his reservation. So also about information. These arc small things and within the amount available the systems ean function with much better efficiency and trie common man will then be able fo get a lot of relief.

Coming to other points, I have been telling that electrification must be speeded up. I would appeal to the honourable Minister that in the coming year—this is a must—as many electric locomotives as possible should be introduced so that the cost ratio efficiency increases and it will help to solve its financial problems.

Now I want to tell you about one section, the Kharagpur—Waltair section, connecting Calcutta and Madras. It runs through the whole of Orissa, Andhra Pradesh and Tamil Nadu. That part is still to be electrified and it

shoulr get some priority. I appeal to the hon. Minister to include it in the Seventh Plan so that the whole line gets electrified.

Another important thing is about Orissa. Though the South-Eastern Railway is running through Orissa, it never touches the hinterland of Orissa, the central part o,f Orissa. That is why we are grateful that the Talcher—Sambalpur line has been taken up. I would appeal to the hon. Minister to expedite it so that it would connect Madhya Pradesh with Paradip and thus serve a national cause and help the rwople. Ts is also important that a division must be opened at Sambal* pur, 'vhich was promised by his pre* decessor Minister. I hope the hon-Mmister will look into this also.

I have dealt with some of the local problems about which I spoke earlier also in this House. The hon. Minister is an efficient and dynamic man and there must be a responsible demand

from the railways that the social burden must be taken up by the Central Budget for bearing the social costs and the railways must have their own finances for running themselves efficiently, at least to have track renewals which is a continuing affair year after year. "We should have development. And the colonial legacy of connecting only the metropolitan cities should be given the go-by. New tracks must come up in different areas. The economic feasibility report is a misnomer. Everywhere you connect the areas with trains, see whether it is economically feasible. After that you go after three years and see whether the economic viability oi that area has developed or not.

There should be safety of the passengers. The pilferage should be checked. Comforts for the common man must be provided. The should $b_{\rm e}$ drinking water, good seats, at least clean coaches. And you should introduce something which was introduced

earlier; that is, you should connect different areas, new areas, with fast trains. New routes shoul,} be open. Amenities should be provided. A good food should be provided.

Another important factor, I will tell you, Sir, while concluding. When we aie evolving the process of Evelopment, we cannot ignore the railway employees, the 8.5 million people who are working in the railways. There should be a good management policy, and the common man, the common employee, must participate in the development. They can do miracles. As was told by an hon. Member, incentives should be given to goo'd workers. People at the top do not know what the reasons of deficiencies are sometimes. The common man who has to toil hard, must be given an assurance that he is also a part of the management so that it can be improved.

With nese words. I hope that has new Minister will fulfil many of our goals. If the transport strategy is vitiated in the country, the whole country's structure will fail, because without the railways we cannot think of the airlines and other things. Wnat-ever we may develop, it ishould be for improvement of the life of the common man. Production and distribution of essential commodities can improve with the development of the railways. So, The railways should get the right place.

With these words, I conclude.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN)-. We have a number of Bills to be passed today. So, I will be very strict with the bell.

श्री हुक्सदेव भारायण साहब (विहार):
उपसभाध्यक्ष महोदय, अभी सरकार की
तरफ से रेलवे विनियोग विधेयक पेण किया
गया है और इस सदन से मांग की जा
रही है कि भारत की संचित निधि से
पैसा निकालने की अनुमति इन्हें दे दी
जाए। वैसे यह सरकार तो इस लायक

(श्री हुनम देव नारायण यादव)

नहीं है कि भारत की संचित निधि से इनको पैसा दिया जाए खर्च करने के लिए, लेकिन चूंकि रेलवे का मामला है और भारत सरकार के रेल मंत्री एक किसान बनाए गए हैं, चौधरी बंसीलाल जी इस लायक हैं, इन्हें सदन कुछ दे भी तो मैं भाफ कर सकता हूं।

अभी भारत सरकार द्वारा जो रेलवे वजट पेश किया गया है मैं उसके कुछ कामों के बारे में सरकार का ध्यान आकृष्ट करना चाहंगा। श्रीमन्, हमारे मिथिला में एक बड़े प्रतापी पुरुष स्वर्गीय ललित नारायण मिश्र जी पैदा हए थे, वे भारत सरकार के कभी रेल मंत्री बनाए गए थे ग्रीर रेल मंत्री के समय में ही उनकी शहादत हो गई थी । उन्होंने समस्तीपुर और मजफ्फरपर के बीच की बड़ी रेल लाइन का उदघाटन किया था लेकिन वह ग्रधरी रह गई। जब तक समस्तीपुर से दरभंगा तक बड़ी लाइन नहीं बन जाती है, तब तक न तो ललित बाबु का सपना साकार होगा, न वहां का कल्याण होगा। यह मैं इसलिए कह रहा है कि चौधरी बंसी-लाल जी और ललित बाब के बड़े संबंध थे । तो धाप समस्तीपुर-दरभंगा लाइन को पुरा कर दोजिए। तीन तीन बार मंत्रियों ने उसका उद्घाटन कर दिया। सामान भी वहां पहुंच गया था, उसको भी उठा कर लोग ले आए। केदार पांडे जी ने यही किया, दूसरे मंत्रियों ने यही किया। तो ग्रापसे मेरी प्रार्थना है कि भ्राप लोगों की श्राणाश्रों को पुरा करने के लिए इस इस वडी लाइन को पुरा कर दें।

दूसरी बात मैं यह कहना चाहता हूं कि सकरी हसनपुर रेल लाइन कर निर्माण हो रहा था। उसके लिए किसानों की जमीन भी ले ली गई और आज तक उस पर निर्माण का काम नहीं हुआ, न हो रहा है। किसानों की जमीन भी ले ली गई और रेल लाइन भी नहीं बन पाई है। या तो आप जमीन को वापस कर दंजिए या बहां रेल लाइन बना दोजिए। इसलिए मेरा निवेदन है कि उस रेल लाइन का आप निर्माण कर दीजिए। तीसरी बात यह है कि जो हाल्ट स्टेशन बनाए गए हैं, जैसे समस्तीपुर से सीतामढ़ी निर्मली और जयनगर जहां जहां बड़े बड़े लोगों के गांव हैं, जो लोग हल्ला-गुल्ला करने वाले हैं देखने में सुन्दर है, जिनकी राजनीतिक हैसियत है, उनके गांवों के नजदीक तो जरूरत से ज्यादा हाल्ट बनवा लो।

वेन खींच कर जबदंस्ती सरकार को मजबर कर देते हैं कि वहां पर रेलवे हाल्ट बना दिया जाए। लेकिन जो कमजोर किसान हैं, गांव वाले हैं, पिछड़ा वर्ग है, हरिजन वर्ग है, इनके इलाकों में काफी दर तक स्टेशन नहीं हैं। वहां ग्रगर मांग करते हैं कि यहां पर स्टेशन बनाया जाए तो ग्रापके निकम्मे ग्रफसर लिख दिया करते हैं कि यहां हाल्ट बनाना आवश्यक नहीं है। क्योंकि वे ग्रफसर उसी वहे घर में पैदा हुए हैं जिस घर पर हाल्ट बनते हैं, जिन बड़े-बड़े शहरों में हाल्ट बनते हैं। अगर बड़े घर का अफसर, बड़े घर में पैदा होने वाला हाल्ट मांगता है तो उसको फौरन हाल्ट दे दिया जाता है क्योंकि हाल्ट वड़े गांवों में ही बनाया जाता है। बडे-घर वाले जो भी चीज कहेंगे वह सब जायज हो जायेगी । उनकी रिपोर्ट भी जायज हो जायेगी। लेकिन पिछडा हरिजन ग्रपने इलाके में ग्रगर हाल्ट मांगता है. तो यह कह दिया जाता है कि यहां हाल्ट बनाना उचित नहीं है। इसका एक उदाह-रण में देना चाहता हं। दरभंगा सकरी लाइन में दो रेल स्टेशनों ककरघटी-तारसराय की दूरी 10 किलोमीटर है ग्रीर उसके बीच में विजली गांव में एक रेलवे हाल्ट बनाने के लिए बराबर जांच होती है तो अफसर कह देते हैं कि यह उचित नहीं है। मैं पछना चाहंगा यह उचित वयों नहीं है।

[उपसभाष्यक्ष (श्रीमतीकनः मुखर्जी) पीठासीन हुई ।]

चौधरी साहब द्याप चलिए और जो अफसर रिपोर्ट करते हैं वह भी हमारे साब चलें। अगर वहां चल कर आप यह पात

Bill. 1985

हैं कि ग्रफसर गलत रिपोर्ट देने वाला आदमी है तो उस अफसर की वैसी ही सजा कर दीजिए जैसे, जब स्नाप हरियाणा म मुख्य मंत्री थे और स्पाट पर सजा दिया करत थे । ऐसे अफसर को आप सजा दीजिए । नहीं तो यह उजले हाथी ठीक होने वाले नहीं हैं। यह तो सब गरीब के घर जला देंगे। इसलिए मैं यह मांग करता हं कि ग्राप जरा इस पर सीचें।

में यह निवेदन करना चाहता हं कि जो रेलवे बोर्ड बनाया जाता है उस रेलवे बोर्ड में सब अफसर रहते हैं लेकिन किसान का कोई रिप्रेजेंटेटिव रेलवे बोर्ड में नहीं रहता। रेलवे बोर्ड में किसान का भी एक प्रतिनिधि रहना चाहिए जिससे वह किसानों की समस्या को हल कर सके कि कड़ां रेलवे हाल्ट बनाया जाए ग्रीर कहां नहीं। किसानों की क्या कठिनाई है, किसानों को क्या सुविधा मिलनी चाहिए, यह सब वह रेलवे बोर्ड में बैठ कर चर्चा कर सके।

सब को ग्राने-जाने की स्विधा दी जाती है। किसान भी तीथ यादा के लिए जाना चाहता है लेकिन किराया इतना ज्यादा है कि साधारण किसान तीर्थ याता नहीं कर सकता। 10-15 की टोली में वह तीर्थ यावा पर निकल सकता है। तो मेरा यह निवेदन है कि जिस प्रकार से विद्यायियों को, छात्रों को कांसैशन टिकट देते हैं साल में एक बार, उसी प्रकार से इन किसानों के लिये भी साल में एक बार कांसँशन टिकट रेलवे विभाग दे देतो वह तीर्थ यावा ब्रासानी से कर सकेगा। तीसरी बात मैं यह कहना चाहता हूं कि बड़े-बड़े शहरों में उनवे रहते के लिये रेलवे की तरफ से रैन-बसेरा बनाये जाने चाहिये । बडे-बडे लोग तो बड़े-बड़े होटलों में, पांच सितारा होटलों में जा कर ठहर जाते हैं, इंसपैक्शन बंगलों में जा कर ठहर जाते हैं लेकिन उनके लिये उहरने का कोई इंतजाम नहीं होता। ग्रगर गांव के गरीब किसान, हरिजन भाई तीर्थ यात्रा के लिये निकलते हैं, बनारस जावे हैं, विवेणी संगम जाते हैं, मद्रई जाते हैं, मथरा या बन्दावन जाते हैं तो रात में ग्रगर रुकना चाहते हैं तो कहीं पर रुकने की 16 RS-8.

जगह नहीं भीर पंडे लोग भी पहले जैसे नहीं हैं। उनका परिवार इतना बड़ा हो गया है कि व अपने अतिथियों को भी नहीं ठहरा सकते । इसलिये भेरा निवेदन है कि बड़े-बड़े जगहों पर, तीर्थ स्थानों पर रैन-बसेरे बना दीजिये जो मामली पैसा देकर, चार ग्राने, ग्राठ ग्राने या रुपया देकर एक रात के लिये विश्वाम कर सकें। वहां से फिर तीर्थ यात्रा के लिये निकल सकें, अपनी यावा पूरी कर सकें। इसलिये मैं कहना चाहता हूं कि रेलवे की इस काम में बहुत बड़ी भूमिका है । भारत तीर्थी का स्थान है । इसका धार्मिक दष्टिकोण ही नहीं है बल्कि यह भारत की एकता को भी बरकरार रखे हुये हैं। याती एक कोने से दूसरे कोने तक जाते हैं। इसमें श्रापका योगदान बहुत बडा होना चाहिये।

मैं ग्रापसे यह निवेदन भी करूंगा कि जो दैनिक मजदूरी पर रेलवे में काम करने वाले मजदूर है वे बरसों से काम करते चले ग्रा रहे हैं। उसमें है कीन? उसमें पिछड़े हुये लोग हैं, हरिजन हैं जो काम करते हैं। रोजाना कमा कर ग्रपना पेट भरते हैं ग्रीर वे ग्रस्थाई मजदुरी पर काम करते हैं। उनका शायद 180 दिन का नियम है कि भ्रगर इससे ज्यादा दिन तक लगातार काम करेंगे तो उनको स्थाई कर दिया जायेगा लेकिन रेलवे वाले क्या करते हैं कि 180 दिन परे होने से पहले ही 2-4 दिन के लिये हटा देते हैं ग्रीर उसके बाद फिर रख लेते हैं । उसके बाद 180 दिन के लिये रख लेते हैं ग्रौर दो-चार दिन के लिये हटा देते हैं ग्रीर फिर कंटीन्य करा देते हैं इस तरह से वे स्थाई नहीं वन पाते। पिछडे लोग, हरिजन लोग रेलवे में काम करते-करते मर जाने हैं लेकिन उनको कभी स्थाई नौकरी नहीं मिलती। मेरा आपसे निवेदन है कि जो हजारों-हजार रेलवे मजदूर ग्रस्थाई रूप से काम कर रहे हैं उनको जल्दी से जल्दी ग्राप स्थाई कर दीजिए।

उनके परमोशन की बात भी ग्राती है। परमोशन के लिये जो रोस्टर रहना चाहिये वह रोस्टर नहीं बनाया जाता है। हरिजन, ग्रादिवासी कल्याण संसदीय समिति

श्रिः हक्मदेव नारायण यादवी

को तरफ से मैं दौरे पर गया था। कई जगहों पर मैंने जांच-पडताल की थी। मैंने देखा कि कोई रोस्टर का कायदा नहीं है ग्रौर हरिजनों को जो परमोशन मिलना चाहिये वह समय पर नहीं दिया जाता है।

श्रोमन, मझे एक बार वहत द:ख हग्रा। मैंने एक मामले के वारे में रेलवे मंत्री महोदय को लिखा कि ग्रमक कर्म-चारी हरिजन है, उसका प्रमोशन समय पर नहीं हम्रा है। उसका नतीजा यह हमा कि उस कर्मचारो से यह पूछा गया कि तुमने संसद-सदस्य के मार्फत राजनैतिक पैरवी क्यों करवाई ? मैंने इस सवाल को सदन में भी उठाया था। यह मझे बहत तकलीफ के साथ कहना पडता है कि ग्रगर कमजोर वर्गों का कोई मादनी मावाज उठाता है तो उसके साथ इस प्रकार से ज्यादती की जाती है। ऐसे कर्मचारियों को कहा जाता है कि तुमने संसद-सदस्य से राज-नैतिक पैरवी क्यों करवाई? इसलिए क्यों न तुम्हारे खिलाफ कार्यवाही की जाये. क्यों न तुम्हें सजा दो जाये ? ऐसा ग्रन्थाय ग्राम हो रहा है। ऐसी स्थिति में ग्रापने कमजोर वर्ग के लोगों के लिए ग्रीर हरिजनों के लिए जो योजनाएं बनाई हैं वे सब बेकार हो जाती श्रीर उनका लाभ इन वर्गों के लोगों को नहीं मिल पाता है।

में आपसे यह भी निवंदन कर दं कि रेलवे की जमीन पर अनधिकृत रूप से कब्जा किया जाता है। ग्रन्य स्थानों की बात को तो ग्राप छोड़ दीजिए, यहीं, इस नई दिल्ली में रेलवे स्टेशन की बगल में प्योर ड्रिक्स वालों ने, कोकाकोला वालों ने करोड़ों रुपयों की रेलवे की जमीन पर ग्रनधिकृत रूप से कब्जा कर रखा है। ग्राप फाइल मंगवा कर देख लोजिए। जब सन् 1977 में मैं लोक सभा में जीत कर ग्राया तो मैंने इस सवाल को उठाया। उसके बाद ग्रनेक बार मैं इत सवाल को उठाता रहा हं। ग्रौर आखिर में सन् 1983 में रेलवे बोर्ड ने कहा कि यह तय किया जा रहा है कि कितनी जमीन पर कब्जा किया गया है। अगर कोई गरीब मजदर किसी जमीन पर कब्जा करता है या झाँपडी बनाता है तो उसके खिलाफ सस्त कार्यवाही की जाती है, लेकिन करोड़ों रुपये का बिजनेस करने वाले कोकाकोला के मालिक के खिलाफ कोई कार्यवाही ही नहीं की जाती है क्योंकि वह बड़ी हस्ती का श्रादमी है, उसकी पहुंच ऊपर तक है। ग्राप नाप ग्रीर फीता लेकर जाइये तो ग्रापको पता चलेगा कि उसने कितनी जमीन पर अनिधकृत रूप से कब्जा कर रखा है। ग्राज तक उसके खिलाफ कोई कार्यवाही नहीं की गई। मैं चाहता हं कि इस प्रकार से जो रेलवे की जमीन पर ग्रनधिकृत रूप से कब्जा करते हैं, जो ग्रपराधी हैं उनके खिलाफ ग्राप कार्यवाही करें ग्रीर इस प्रकार के मामलों पर गौर करें।

रेलवे सेवा ग्रायोग में कितना भ्रष्टा-चार है, मैं इसके ज्यादा उदाहरण नहीं देना चाहता हं। ग्रापके पास सारे रिकार्ड्स हैं, ग्राप इसको देख सकते हैं। माननीय केदार पाण्डे जी जब रेलवे मिनिस्टर थे तो मैंने मजपफरपुर के रेलवे सेवा ग्रायोग के चेयरमैन श्री बर्धेल के खिलाफ ग्रारोप लगाया था कि वह कितना भ्रष्टाचार करता है, उसकी जांच होनी चाहिए। किस प्रकार से कापियां निकलवा कर कापियां बदल दी जाती हैं, किस प्रकार से प्रश्न-पत्नों को पहले ही बता दिया जाता है ग्रीर कापियों में प्रश्नों का किस प्रकार से बदल दिया जाता है. ये सब वातें जांच से मालम हो सकती हैं। यही नहीं वहां पर किस प्रकार से फेल होने वाले को पास कर दिया जाता है और पास होने वाले को फेल कर दिया जाता है। रेलवे सेवा ग्रायोग में इतनी धांधलियां होती हैं कि नौकरियों को पैसे के भाव पर बेच दिया जाता है। मेरिट वाले ग्रौर कमजोर हरिजनों के बेटे श्रीर किसानों के थेटों की नौकरियां नहीं मिल पाती हैं। जिस प्रकार से हलवाई की दुकान पर मिठाई ग्रीर हलवा देचा जाता है उसी प्रकार से रेलवे सेवा श्रायोग में नौकरियों को रुपयों के भाव पर बेच दिया जाता है। रेलवे सेवा आयोग बिल्कुल घोखे की टट्टी हैं। इस टट्टी के पीछे कितनी रुपयों में नौकरियां बेची जाती हैं, यह आज किसी से छिपा हुआ नहीं है। मैं चाहता हूं कि आप रेलवे सेवा आयोगों में फैले इस अष्टाचार को समाप्त करने के लिए सख्त कार्यवाही करें और गरीब किसानों, हरिजनों और आदि-वासियों के बेटों को रेलवे सेवा आयोग में आगे आने का मौका दें।

इसके साथ-साथ मैं यह भी निवेदन कर दू कि जो अफसर ईमानदार हैं उनको प्रोत्साहन दिया जाना चाहिए। ग्रभी स्थिति यह है कि ग्रगर कोई ईमानदार ग्रफसर होता है तो उसके खिलाफ शिकायत की जाती है, उसको ट्रांस्फर कर दिया जाता है। इस संबंध में मैं एक उदाहरण देना चाहता हं, एक अफसर के बारे में जनरल मैनेजर ने लिखा कि यह ग्रफसर बहुत ईमानदारी से काम करने वाला है। इसने जितना कंस्ट्रबशन का काम होना चाहिए था उससे ज्यादा काम करके दिखाया है। वहां पर वर्ल्ड बैंक की तरफ से काम हो रहा था। वर्ल्ड बैंक की टीम ने लिखा कि इस ग्रफसर ने वहत ग्रच्छा काम किया है। लेकिन ठेकेदार को यह वात ग्रच्छी नहीं लगी । ठेकेदार रेलवे बोर्ड तक पहुंच गया, उसने उसका ट्रांस्फर करवा दिया। पटियाला के चीफ इंजीनियर श्री गुरुचरण सिंह हैं जिन्होंने यह श्रच्छा काम किया था। ग्राप फाइल मंगवा कर देख लीजिए। उनका तबादला कर दिया गया। इस प्रकार की स्थिति रेलवे बोर्ड में चल रही है। ठेकेदार अगर किसी से प्रसन्न नहीं होता है तो उसकी ट्रांस्फर करवा देता है। ग्राप जानते हैं कि काम में देरी होने से चीजों की कीमतें बढ़ती जाती हैं ग्रीर उसका लाभ प्राइवेट लोगों को होता है।

अंत में मैं अपनी बात खत्म करते हुए आपसे निवेदन करना चाहता हूं कि चौधरी साहब कि विहार के अन्दर टाटा कंपनी, टिस्को और टेल्को है। जिसके

मालिक टाटा हैं। रेलवे वैगंस ग्राप उनको श्रावंटित करते थे, वे रेलवे के वैगंस ले जाते थे और उनमें नम्बर दो का माल भर कर भेजते थे और कागज पर लिखते थेकि खाली वंगन वापस ग्राये । रेलवे का ग्राफिसर वहां बैठा होता था श्रीर भरे हुए वेगन को खाली वेगन लिखाकर वापस कर दिया जाता था। एक बार मामला पकड में आ गया और केस इंस्टीट्यूट हुआ, एफ० आई० श्रार० दर्ज हुग्रा। टाटा कम्पनी पर मुकदमा दर्ज हम्रा। करोड़ों करोड़ रुपये का वेस्टर्न रेलवे से मिलकार वहां के रेल अधिकारियों के साथ मिलकर गोल माल किया गया । रेलवे अधिकारियों मिलकर करोडों वपयो टाटा कम्पनी ने नम्बर दो का माल रेलवे वगस के माफत चोरी से भेजा। उन्होंने भारत सरकार की इनकम टेक्स की चौरी की, एक-साइज इयुटी को पचाया, सेल टेक्स पचाया, सारे करों को पचाया और रेलवे का पैसा, किराये का पचाया, क्योंकि वैगनों को खाली वापस किया, लिखकर बताया । उसके एफ॰ ग्राई॰ ग्रार॰ दर्ज हमा । चौधरी साहब, अगर एक छोटा किसान, हरियाणा का हो या बिहार का हो, उसके ऊपर 50 रुपये या 100 रुपये का मामला दर्ज हो जाये तो उसकी टांग में रस्सा लगा कर, हाथ में हथकड़ी लगाकर उन पर कोडे मार-सार कर जेल के अन्दर बन्द किया जा सकता है । लेकिन रेलवे के ग्रधिकारियों हिन्द्स्तान का सबसे के साथ मिलकर बड़े पुंजीपति टाटा की कम्पनी अगर करोडों रुपयेकीचोरी करती है भरे हए वैशन्स को खाली दिखातें हैतो उनके खिलाफ कोई कार्यवाही होती। क्या कोई रेल का श्रविकारी जमगोदपर में ग्राज तक पकड़ा गया ? न कोई अधिकारी पकड़ागया और त टाटा कम्पनी का आप बाल बांका कर सके, न उसका कोई अंफिसर पकड़ा जा सका । उस समय के बिहार सरकार के पुलिस के सबसे बड़े ग्रफसर ने टाटा कम्पनी के साथ मिलकर उनको बचाने की

श्रि हक्मदेव नारादरा यादवी

कोशिश की थी। मैने उस समय भी इस मामले को उठाया था । ब्राज भी केस चल रहा है। भैं ग्रापसे निवेदन करना चाहता हूं कि ग्राप इस कंपनी के खिलाफ जांच करिये। एक नहीं अनेकों मामले हैं। कोयले के वैगंस का आप ग्रलाटमेंट करते हैं । जो फिरोजाबाद की फैक्टरी है, वहां जाकर ग्राप देखिये, वहां जो शीशे का कारखाना है उसकी ग्राप जांच कराइये, उनको पकडिदे ग्रौर उनके खिलाफ कठोरता मे कार्यवाही करिथे। मझे ग्राणा ग्रीर विश्वास है कि जैसा मैने कहा कि यह सरकार बिल्कुल निकम्मी है, इसलिये सदन से मैं मांग करता हूं कि इस निवास्मी सरकार को एक नया पैसा भी संचित निधि से खर्च करने का ग्रधिकार न दिया जाय क्योंकि यह खर्च करने के लायक नहीं है। लेकिन क्योंकि एक किसान का बेटा भारत का रेल मंत्री बना है इस हिसाब से अगर सदन कुछ दे भी दे तो मैं सदन को माफ कर सकता हं।

श्री कल्पनाथ राय (उत्तर प्रदेश): म्रादरणीय उपसभाष्यक महोदया , मैं रेलवे विनियोग विधेयक का समर्थन करने के लिये खड़ाहुग्राहूं। मैं रेल मंत्री महोदय का घ्यान ग्रपने क्षेत्र की कुछ ऐसी समस्याग्रों की तरफ खींचना चाहता हं जिनके उपर वे घ्यान देने की कृपा करें। महोदया, पूर्वी उत्तर प्रदेश से मेरा संबंध है ग्रीर पूर्वी उत्तर प्रदेश के अंदर एक छोटी लाइन को बडी लाइन में परिवर्तित करने का प्रावधान सरकार ने 1980 में किया था। ग्राज 1985 है लेकिन भटनी से बनारस छोटी लाइन को बडी लाइन बनाने के संबंध में जिस समय सरकार ने इस योजना को एक्सैप्ट किया था, प्लानिंग कमीशन ने स्वीकार किया था उस समय इसका केवल 13 करोड़ रुपये का एस्टीमेट था जो कि ग्राज 43 करोड रूपया हो गया है पिछले साल सरकार ने इसके लिये 8 करोड रुपए की ब्यवस्था की ग्रीर इसके पहले सरकार ने 3 करोड़ रूपए दिये थे। लेकिन इस साल इस बजट में केवल डेढ करोड़ रुपये की व्यवस्था है।

162 किलोमीटर लम्बे रेल मार्ग को, छोटी लाइन से बड़ी लाइन में बदलने के काम के लिये पिछले साल 8 करोड रुपया श्रीर इस साल केवल डेढ करोड रुपए की व्यवस्था की गई है । मैं आपसे निवेदन करना चाहता हं कि जिन योजनास्रों को 1976 के बाद भारत सरकार ने स्वीकार किया, प्लानिंग कमीशन ने स्वीकृति प्रदान की, रेलवे मिनिस्टी ने सेंक्ज़न किया ग्रीर उन पर काम शरू किया उनका कास्ट एस्केलेशन बहुत बढ़ गया है । इस योजना से बढकर 42 का कास्ट 13 करोड़ करोड रुपए हो गया और इसके लिये ग्रापने कल डेढ करोड़ रुपये की व्यवस्था की है। मैं ब्राप्से पूछना चाहता हं कि किहाने दिनों में यह 42 करोड़ रूपये की योजना पुरी होगी, इस बारे में सदन में आपसे आश्वासन चाहता है। इसी सदन में श्री केदार पांडे घोषणा की थी कि 1985 में भटनी से बनारस छोटी लाइन बडी लाइन में वदल दी जाएगी और उसका पुरा काम खत्म कर दिया जायेगा ।

ब्रादरणीय गनी खां चौधरी जी ने इसी सदन में रेल मंत्री की हैसियत से यह बयान दिया कि इसका काम 1986 तक खत्म हो जायेगा । वह बयान जो उन्होंने पालिया-मेंट में दिया है उसके वक्तव्य को मैं आपके सामने प्रस्तृत कर सकता हं। पिछले साल इसके लिए साढे ग्राठ करोड़ रुपया दिया गया इस साल केवल डेट करोड रुपया दिया गया है और 42 करोड़ में से ग्रभी तक 10-11 करोड़ दिया गया है। ग्रभी 30 करोड ग्रौर खर्च होगा तो यह छोटी लाइन बडी लाइन बनेगी ग्रीर तब तक कास्ट एस्केलेशन होकर इसकी कास्ट 50-60 करोड़ तक पहुंच जायगी । में आपसे निवेदन करना चाहता है कि उत्तर प्रदेश एक बहुत बड़ा राज्य है। इलाहाबाद में हाई कोर्ट है । ग्रपने म्कदमों के संबंध में गोरखपुर, देवरिया, बस्ती जिले के लोग शाम को विवेणी एक्सप्रेंस पर चढत थे ग्रीर सर्वेरे

इताहाबाद उत्तर जाते थे। जब से छोटी लाइन को बड़ी लाइन करने का काम शुरू हुआ है तब से गोरखपूर भटनी में जा कर ट्रेन से लोग उत्तर जाते है और फिर दूसरी ट्रेन लेते हैं और वेदो दिन में कचहरी में पहुंचते हैं। इस तरह की भयावह स्थिति वहां पर पैदा हो गई है । क्राप एक डायनेमिक रेलवे मिनिस्टर हैं। मैंने ग्रापसे निवेदन भी किया था ग्रादरणीय वंसी लाल जी थोडा म्गलसराय रेलवे का जो सब से बडा केन्द्र है वहां ग्राप खुद जाइये ग्रीर जाकर के पूर्वी उत्तर प्रदेश स्थिति का अध्ययन कीजिए कि वहां क्या स्थिति है। इस समय हिन्द्रस्तान में गरीब इलाका पूर्वी सव उत्तर प्रदेश श्रीर उससे 14 जिले परकेपिटा इनकम के हिसाब से ही (व्यवधान) या जनसंख्या के हिसाब से। हिन्द्स्तान में पूर्वी उत्तर प्रदेश की डेंसिटी आफ पापलेशन हाई-यस्ट है। शायद दुनिया में सब से ज्यादा है । वहां गरीबी सब से ज्यादा है।कोई भो पंजीपति वहां अपना कारखाना लगाने को इसीलिए तैयार नहीं है. पब्लिक सेक्टर में भी सरकार वहां कोई कारखाना लगाने को तैयार नहीं है क्योंकि इनकास्ट्रक्च्रल फेसिलिटीज नहीं है जो कि किसी, कारखाने को लगाने के लिए अवश्यक होती है। इस लिए इस इलाके में कोई विकास नहीं होता है। लाखों नहीं करोडों की संख्या में पढ़े लिखे लोग ब्राज बेकार घुम रहे हैं। इसका क्या परिगाम होगा, मैं नहीं कह सकता । लेकिन स्थिति ग्रराजकता की तरफ जा रही है। पूर्वी उत्तर प्रदेश की छोटी रेल लाइने यंग्रेजों के जमाने में बनी थीं। ग्राज उनकी उपयोगिता करीब करीब खत्म हो चली है क्योंकि अगर विकास करना है उसके लिए जो फेसिलिटीज जरूरी इनफ्रास्टक्ल वरल चाहिये वे नहीं है। अभी आपने रेलवे का बजट पेश किया । उसमें यह बताया कि हिन्दस्तान में 61000 किलोमीटर ट्रेक्स हैं और इसमें 18 हजार किलोमीटर ट्रेक्स का रिन्यग्रल करना है। सिग्नलिंग की व्यवस्था को वैज्ञानिक ढंग से

करना है। टेलीकम्युनिकेशंव को वैज्ञानिक ढंग से संगठित करना है। अंग्रेजों जमाने में हिन्द्स्तान में रेल लाइनें बनाने का जो उद्देश्य था ग्रौर श्राज जो सरकार का उद्देश्य है दोनों में फर्क है। अंग्रेजों ने रेलवे सिस्टम का निर्माण इसलिए किया था कि हिन्दुस्तान के भिन्न इलाकों से कच्चे माल उठाकर वहां लंकाशायर ग्रौर मान-चेस्टर के कारखानों में भेजे ताकि म्लक का ज्यादा से ज्यादा कर सकें । ग्राज हमारे रेल का मल उद्देश्य है पिछड़े इलाकों का विकास और हिन्दुस्तान का विकास क्योंकि रेलवे हिन्द्स्तान की लाइफ लाइन है। इससे परे हिन्दस्तान का सर्वागीण विकास जुडा हुआ है। आज मुझे आश्चर्य होता है। हिन्दस्तान में सब से ज्यादा विकास पंजाब श्रौर हरियाणा का हम्रा है, सब से ज्यादा ग्रीत रेवोल्यणन वहां हई है लेकिन वहां का ग्रनाज डोने के लिए एक हिस्से से दूसरे हिस्से में ले जाने के लिए रेलवे सिस्टम नहीं है। ग्राज के संदर्भ में हरियाणा ग्रीर पंजाब को ज्यादा से ज्यादा रेलवे को जोड़ा जाए ताकि करोड़ों टन ग्रनाज देश के एक से दूसरे हिस्सों को पहुंचाया जा सके । क्योंकि ट्रक से माल ढोने में ट्रांसपोर्ट कास्ट बहुत ज्यादा हो जाता है जिससे ग्राम जनता को सामान बहुत महंगा मिलता है । इसलिए यह देखना होगा, नजरिया बदलना होगा। प्लानिंग कमीशन से वै निवेदन करूंगा विशेष रूप से बंसी लाल जी से निवेदन करूंगा कि रेलवे का एक्सपेंशन जवादा से ज्यादां किया जाए क्योंकि हिन्दस्तान का इंडस्टीयल डेबलपमेंट एग्रीकल्चरल डेवलपमेंट, हिन्दुस्तान का चतुर्दिक विकास रेलवे से जुड़ा हुम्रा है । इसिंबए प्लानिग कमीशन को पैसे का जब भी एलोकणन किया जाय तो प्रायो-रेनवे सेक्टर को देनी चाहिए। पिछले साल प्लानिंग कमीशन ने जो पैसा एलोकेट किया या उससे कम पैसा इस लाल रेलवे ने बड़ी लाइन बनाने के लिए आवंटित किया है ।

श्री कल्यनाथ राय

ग्राप जैसे रेल मंत्री जी, प्रधान मंत्री जी से इस संबंध में बात कर सकते हैं। पूरे प्लानिंग कमीशन के सामने इस बात को पेश किया जा सकता है ग्राखिर देश के विकास का प्रश्न है।

ग्राप जानते हैं कि एग्रीकल्चर इरा से इंडस्टियल इरा में प्रवेश कर रहें हैं। इसलिए जो वेसिक इंडस्ट्रीज हैं चाहे स्टील फैक्ट्रीज हों, सीमेंट के कारखाने हों, फटिलाइजर के हों. जाहे चितने भी लोहे बनाने के कारखाने हों. मणीन बिल्डिंग के कारखाने हों ये सब वहां वनेंगे जहां रा मैटिरियल ध्रवेलेवल होगा। तोउन जगहों को बडी लाइन से, छोटी लाइन से जोड़ना हमारे लिए ग्रति ग्रावश्यक है क्योंकि पूरे देश के पैमाने पर इन्फ्रास्ट्रक्चुरल बेसिक • इंडस्टीज को यदि रेलव लाइनों से नहीं जोडा जायेगा तो हम नये हिन्दस्तान के विकास की कल्पना कैसे कर सकते हैं। इसलिए जो प्लानिंग कमीशन का दृष्टि-कोण है वह बदलना चाहिए। प्लानिंग कमीशन हमेशा एक ही दष्टिकोण पेश करता है। जब किसी पिछड़े इलाके में छोटी रेल लाइन को वड़ी लाइन में बदलने की बात की जाती है तो उनकी तरफ से आपकी तरफ से आदेश होता है कि सर्वे किया जाये (समय की घंटी) फिर सर्वे में क्या होता है कि रेलवे लाइन इक्तामिकली वायेब्ल नहीं है इस लिए नहीं बन सकती है। मैं ग्रापसे कहना चाहता हं कि जब भी रेल मंत्री महोदय के सामने सवाल उठेगा तो यही जवाब देंगे पालियामेंट के ग्रंदर कि इस रेल लाइन के सर्वे का ग्रादेश दे दिया है, इसका सर्चे कर दिया गया है, इसके बनाने में अनमानित वजट किया गया है लेकिन फिर वहां से जवाब यही स्राता है कि चुंकि यह इक्नामिकली वायेवल नहीं है इसलिए यहां पर बड़ी लाइन नहीं बन सकती है। मैं आपसे कहना चाहता हूं कि जब तक बड़ी लाइन नहीं बनती है तब तक में प्राइवेट सेक्टर में कारखाने वर्तेंगे न पब्लिक सेक्टर में कारखाने बनेंगे जब तक उस इलाके का इक्तामिकल डेवलयमेंट नहीं होगा

तब तक वह लाइन इक्नामिकली वायेब ल नहीं हो सकती है इसलिए यह तर्क बिल्कुल गलत है । पिछड़े इलाकों में इक्नामिकली वायेबल लाइन कोई कैसे हो सकती है । इसलिए हिन्द्स्तान के पिछडे इलाकों के विकास के लिये के ग्राधिकः हिन्दस्तान सामाजिक ग्रीर ग्रीद्योगिक विकास के लिए. हिन्दस्तान की जो लाइफ लाइन रेलवे है उसको वैज्ञानिक हंग से संगठित करने के लिए मंत्री महोदय भेरा ग्रापसे निवेदन है कि भ्राप प्लानिग कमीणन और प्रधान मंत्री जी से कहें, खद कैविनेट के ग्रंदर इस सवाल को बनियादी रूप से उठायें नयोंकि जितने भी यहां विरोधी पक्ष के लोग हैं या सरकारी पक्ष के लोग है वे कहतें है कि आप एक डायनामिक मंती हैं ग्राप काम करना जानते है, ग्रीर चाहते हैं करना यह भी बात सही है लेकिन अगर बजट नहीं है, एलोकेशन है तो ये चीजें कैसे पुरी होंगी। चारों तरफ से यह मांग है कि यह काम हो जाना चाहिए। विरोधी दलों की तरफ से भी मांग है, अरबों रुपयों की मांग है, सरकारी पार्टी की तरफ से भी ग्ररबों रुपयों के निर्माण की मांग है लेकिन सरकार के पास साधनों की वड़ी कमी है, मैं आपसे कहना चाहता हूं कि हमारे रेलवे में जो चोरी होती है यदि उसको आपने कड़ाई से मजबती के साथ रोकने की कोशिश की तो भा ग्रापकी, रेलवे को हजार दो हजार करोड़ रुपये की बचत हो सकती है। मैंने आपके सामने उदाहरण दिया कि म्गलसराय एक ऐसी जगह है जहां अरबों रुपये की चोरी होती है। मैंने श्रापसे निवेदन किया था कि खद भ्राप परसनली वहां जायें और जितने चोरी के ग्रइडे हैं उनको तोड़ ने की कोशिश करें, जो बेस्टेड इंटरेस्ट है उनको तोडें। इसके ग्रलावा जो ग्रान गोइंग प्रोजेक्ट्स हैं, रेल मंत्री महोदय ने, प्रधान मंत्री जीनेयह कैविनेट नेश्रव तक जितनी योजनाओं को सेंबलन दिया है चाहे वे पुल बनाने की योजनाएं हों या छोटी लाइन को वही लाइन में बदलने की योजनाएं हों, मेरा आपसे निवेदन है कि उन सभी चीजों को ग्राप पुरा कर लें तब ही दूसरी योजनाओं को स्वीकार करें।

पूर्वी उत्तरप्रदेश के विषय में मझे इसलिए ध्यान दिलाना है कि पूर्वी उत्तर प्रदेश में डेन्सिटी ग्राफ पापलेशन हाइएस्ट है। पूर्वी उत्तर प्रदेश हिन्दस्तान का सबसे पिछडा इलाका है। पटेल कमीशन की रिपोर्ट इस बात की गवाह है कि हिन्दुस्तान में पूर्वी उत्तर प्रदेश एक पिछड़ा इलाका है ग्रीर वहां पर कैपिटा इन्कम लोएस्ट है। इसलिए पूर्वी उत्तर प्रदेश की छोटी लाइनों को बड़ी लाइनों में बदलने की कृपा करें 3.P.M. ग्रीर कम से कम जिस रेलवे लाइन को सैक्शन दिया गया है। भटनी से बनारस तक 162 किलोमीटर छोटी रेलवे लाइन को बड़ी लाइन बनाने के लिए आप कम से कम घोषणा करें, रेल मंत्रालय घोषणा करे कि हम इतने दिनों के ग्रंदर इसको पूरा करेंगे क्योंकि यदि ग्राप उस काम को नहीं करेंगे तो करोड़ों की जिन्दगी इससे प्रभावित है और करोड़ों लोग इसके न बनने के कारण परेशान और तबाह हो रहें हैं।

म्रारदणीय रेलवे मन्नी महोदय. एक निवेदन और करना है। पिछले साल हमारे गनी खां चौधरी रेल मंत्री रहे, उन्होंने मौनाथ भंजन इंडस्टियल टाउन में जो गोरखपुर श्रीर बनारस के बीच सब से बाड़ बुनकर का ग्रौद्योगिक सेंटर है, जहां से करोड़ों रुपये का माल देश ग्रीर विदेश में भेजा जाता है, जहां लाखों लोग अपनी आजीविका के लिए, केवल रोटी रोजी के लिए, रोज कमाने ग्रीर रोज खाने पर मनस्सर करता है, वहां उन्होंने ग्रोवर बिज दो करोड रुपये का स्वीकृत किया । इस ग्रोवर ब्रिज के लिए इस साल केवल एक लाख रुपये की व्यवस्था की गई है थानी सिटी जो है रेलवे लाइन के उस पार है ग्रीर श्रस्पताल उस पार है । मैं ग्रापसे कहना चाहता हुं कि हर साल करीब पचास से सी ब्रीरते यहां इसलिए मर जाती है कि जब किसी ग्रीरत के लडका पैदा होने को होता है भीर वह जब भीरत को लेकर उस पार झस्पताल में जातें है -(समय की घंटी) —रेलवे का फाटक बन्द कर दिया जाता है ग्रीर ग्राधे-ग्राधे घंटा, एक एक घंटा

रेलवे फाटक बंद होता है बहुत सी ग्रीरतें ग्रान दी स्पाट मर जाती हैं. बहुत से मरीज मर जातें हैं क्यों कि ग्रस्प-ताल महर के उस पार है। लाखों लोग रेल के इस पार रहते हैं और अस्पताल रेलवेलाइन के उस पार है। इसी कठिनाई को मददेनजर रखते हए श्री गनी खां चौधरी साहब वहां खद गये थे ग्रौर उन्होंने उस बनकरों के ग्रौद्यो-के लिए दो करोड रुपये की गिक सेंटर योजना को स्वीकृत किया था। उसका उद-घाटन भी किया था पिछले साल। पांच लाख रुपया उसके लिए दिया गया ग्रीर निर्माण का काम शरू हुआ, पर इस साल आपने कवल एक लाख रुपया उस पुल को बनाने के लिए दिया है। मैं पूछना चाहता हं कि दो करोड़ की राशि जिसमें कि एक करोड़ रूपया राज्य सर-कार देगी ग्रीर एक करोड़ रुपया केन्द्रीय सरकार देगी, क्योंकि दो सरकारें मिल कर किसी ग्रोवरविज का निर्माण करती हैं, तो रेल मंत्रालय की तरफ से यदि इस तरह की सस्ती वर्ती जाएगी कि एक करोड़ की जगह एक लाख रुपया दिया जाएगा, तो राज्य सरकार जो पहले से ही तैथार है, पर केन्द्र रुपया खर्च करने को तैयार नही है।

महोदया यह क्या तरीका है कि दो करोड रुपया खर्च होगा ग्रोवरविज के बनाने में---एक करोड रुपया राज्य सरकार देगी ग्रौर फिर केन्द्र को एक करोड़ रूपया राज्य सरकार को वापिस करना पडेगा, बह पता नहीं कौनसा बजट का तरीका है ग्रंग्रेजों के जमाने का कि दो करोड़ से एक करोड रुपया तो केन्द्र की सरकार देगी ग्रौर एक करोड राज्य सरकार देगी लेकिन थोडे दिनों के बाद फिर केन्द्रीय सरकार को राज्य सरकार को वह ध्यया वापिस करना पहेगा । तो इस तरह की व्यवस्था है ग्रीर ऐसा वहां के ग्रधिकारी कहते है। आप इसकी जानकारी करें।

तो मैं ग्रापसे निवेदन करना चाहता हुं (समय की घंटी)-कि पूर्वी उत्तर प्रदेश की

श्रा कल्पनाथ राय

छोटी रेलवे लाइनों को वड़ी लाइन में बदलने प्रोर बनारस से भटनी तक की छोटी लाइन को बड़ी लाइन जो 162 किलोमीटर है, उसको बनाने के संबंध में ग्राप घोषणा करें। ग्रापके पिछले मंत्रियों ने इसी सदन में यह बोधणा को है कि सन 1985 तक यह रेलवे ट्रैक बन कर तैयार हो जाएगा ग्रव माउंट अवाहा बिज कब तक बनेगा, इनकी भी ग्राप घोषणा करें।

श्रंत में मझे एक निवेदन कर ।। है कि वाराणसी से छपरा विहार को जोड़ने के लिए, वाराणसी गाजीपुर, वलिया ग्रीर छपरा-इन लाइन का ग्रंग्रजों ने निर्माण किया था । यह बहत ही महत्वपूर्ण लाईन है, इसका सर्वे का काम भी हो चका है। उत्तर प्रदेश से विहार को जोड़ने का सीधा रास्ता वनारस से छपरा की छोटी लाइन को बडी लाइन के संबंध में है। मैं निवेदन करुंगा कि ग्राप खद उसको देख लें। यदि ग्राप कनीवंस हों कि बनारस में छपरा तक की छोटी लाईन बड़ी बननी चाहिए, तो ग्राप इसके संबंध में कारगर क्रदम उठायें। मैं जानता हुं कि ग्रापके पास सीमित धन है ग्रीर हमारे विरोधी दल तथा सरकार की पार्टी के संसद सदस्यों की अपने पिछडे इलाकों के विकास के लिए अरबों रुपयों की मांग है और बजट आपके पास बहुत सीमित है, लेकिन निवेदन करना है कि जिन योजनायों को ग्रापके भृतपूर्व मंत्रियों ने या केन्द्र सरकार ने स्वोकृत किया है, कुपा करके आप जैसे व्यक्ति उस सारे बैकलाग जो सारी आपके सामने प्राबेलम्स है उनको खत्म करें ग्रीर द्मगले साल के लिए जो बजट प्रस्तुत करें तो बह एक तया यग—-है राल्ड म्राफ न्य इरा इन दी रेलवे डिपार्टमेंट हो, लेकिन जो पिछली ब्रापके ऊपर हैं उसको तोपराकरनेकी कृपाकरे।

इन्हीं शब्दों के साथ मैं विनियोग विधेयक का समर्थन करता. हूं और मुझे रेल मंत्री जी पर विश्वास है कि वह हिन्दुस्तान के विकास और नये हिन्दुस्तान के विकास को मद्देनजर रखते दृए हिन्दु-स्तान के इंडस्ट्रियल डेवेलपमेंट को भद्दे नजर रखते हुए हारियाणा, पजाब को ज्यादा अनाज पैदा करते हैं उनको भद्देनजर रखते हुए और सारे हिन्दुस्तान के इन्टेगरेटेड डेबलपमेंट की योजना बनाये ताकि हमारे हिन्दुस्तान को हम विकसित कर सके और रेलवे लाइन देण की मजबूत होगी तब तो व्यवस्था मजबुत होगी।

इन्हीं शब्दो के साथ हम ग्रापके विनियोग विधयक का समर्थन करते हैं।

उपसभाध्यक्ष (श्रोमतो कनक मुखर्जी) : माननीय सदस्यों से मेरा एक निवेदन है कि रेल-गाड़ी की स्पीड हो या नहीं हो, आज तो विजनैस में स्पीड देनी होगी। क्योंकि आज एक दिन के अन्दर बहुत सा विजनैस खत्म करना होगा। श्री अध्विनी कुमार।

थो ग्रश्विनी कुमार (बिहार): मान-नीय उपसभाध्यक्ष महोदया, हमारे रेल मंत्री ने लगभग पांच सौ करोड़ के नए ग्रधिभार जनता के ऊपर लगाए हैं, जो पिछले लगे थे, उनसे ज्यादा और कहा जा रहा है कि हमको यह पैसा चाहिए, पैसे की डिमांड भी है। परन्तु मैं एक पक्ष की ग्रोर माननीय मंत्री महोदया का ग्रापके माध्यम से ध्यान दिलाना चाहता हं कि ग्रव हमारे रेल मंत्री ग्रीर राज्य मंत्री को मैं संज्ञा दुंगा कि दुनिया के सब से बड़े उस कार्पोरेशन के मैनेजिंग डायरेक्टर ग्रौर डिप्टी मैनेजिंग डायरेक्टर हो गए हैं जिसमें कि 19 लाख कर्मचारी काम करो हैं, इतना बड़ा और कोई नहीं है, जिसकी कि वह व्यवस्था कर रहे हैं ग्रीर उसकी मैनेजमेंट के ग्रन्दर जो कमियां हैं, धगर उसके अन्दर एफीशिएंसी लाई जा सके तो मेरा अपना अनमान है कि उसके अन्दर बहुत सारी जो कमियां हैं, उनको हम दूर कर सकदे हैं। यगर एफी-शिएनसी नहीं आती है, अकमण्यता रहती है, तो उसका कर जनता को चुकाना पडता है। इस पांच सी करोड़ के नए कर के भार से। मैं इसके उदाहरण के रूप

में एक उदाहरण ग्रापके सामने पेश करना चाहता हं। पिछले वर्षों से रेल के ग्रन्दर डीजल और इलैक्ट्रिक के इंजन आ गए हैं। स्टोम के इंजन धीरे-धीरे समाप्त करने की बात हो रही है। 1980-81 के आंकडों के अनुसार हमारे 4532 स्टीम इंजन हैं, 2786 डीजल ग्रीर इलैक्टिक के हैं। परन्त जो माल ढोते हैं जी ब्टी ब्कें एम० साढे चार हजार इंजन 43.3 ढोते हैं ग्रीर 2786 इंजन 297.5 जी ब्टो ब्लेड एम. ढोल हैं। उनके ढोने की क्षमता बहत ज्यादा है। यह रेलवे की नीति भी है कि धीरे-धीरे स्टीम इंजनों को खत्म किया जाए स्रीर डोजल इंजिन थागे बढ़ाया जाए। इसकी जो रिपेयर कास्ट है ग्रीर जो स्टीम इंजन की रिपेयर कास्ट है, कल ही रेलवे मंत्री ने इसी सदन में उत्तर दिया है प्रश्न 1053 के उत्तर में कि स्टीम इंजन की जो रिपेयर की कास्ट है वह 19.87 रापये है, डीजल की 3.85 ग्रीर इलैक्ट्रिक की 3.1 है। मेंटीनेंस भी सस्ती है और र्रानग कास्ट भी सस्ती है ग्रीर हालेज चार्जेज जो हैं इतने खर्चे करने के बाद स्टीम में ग्राता है 59.54, डीजल में 15.71, इलैक्ट्रिक के 10.6, परन्तू पता नहीं कहां ऐसा यंत्र लगा हम्रा है कि डीजलाइजशन ग्रौर इलैक्ट्रिफकेशन के बीच यह वाधा डाल रहा है ग्रोर स्टीम इंजन के ग्रंदर लोगों का उत्साह बढ़ा रहा है। ग्रगर एफीशियेंसी का उदाहरण भी ग्रापके सामने रखें तो इसी उत्तर में ग्रापने कहा है कि कितने घंटे इंजन चलना चाहिए, इसका टागेंट ग्रापके रेलवे विभाग ने फिक्स किया है। उन्होंने टार्गेट फिक्स किया है कि डीजल ग्रीर इलैक्टिक का 21.6 घंटा, चल रहा है वह 19 घंटे, 12 प्रतिशत की कमी है उनकी कैपेसिटी में टार्गेट और एक्च्यल युज में यह 12 परसेंट का ग्रधिभार ग्राप लगा रहे हैं, यह 12 परसेंट ग्राप जनता के उत्तर लगा रहे हैं। रेलवे के ग्राध-कारियों की जो अक्षमता है वह जनता के खन-पसीने से बसूल की जा रही है। मेरा यह निवेदन है कि उसको ठीक करें। ये ग्रापके ही दिए हुए ग्रांकड़े हैं। घोरे-धोरे स्टीम इंजन का पेसेंजर ट्रैफिक में जीयर 32 प्रतिमत और गुडज में 4 प्रति-

णत रह गया है। यह कोई इतनी बड़ी चीज नहीं है जिसको कि खत्म नहीं किया जा सके। ग्रगर डीजल ग्रीर इलैक्ट्रिक की 12 परसेंट की जो कमी है, इसको ग्रगर पूरा कर दें तो शायद पेसेंजर ग्रीर गृड्ज में ग्राप को स्टोम इंजन की जरूरत नहीं पड़ेगी। इतना ही नहीं इसके जो सारे खर्चे हैं, मेंटीनेंस के खर्चे, ग्रांकड़े तो परसेंटेज के हिसाब से ग्रापने दिए जो टोटल रिपेयर कास्ट्स हैं, जिसमें रोलिंग स्टाक ग्रायेगा, प्यूल ग्रायेगा, रिपेयर ग्राएगा।

1982-83 में 7,096 स्टीम लोकल-मोटिक्स के ऊपर 520 करोड़ रुपया न्नापने खर्चा किया। वर्ष 1983-84 में इंजन घट गए, 6,292 हो गए। लेकिन खर्ची बढ़ गया 520 करोड से लेकर 570 करोड़ और 1984-85 में 650 करोड: 1985-86 में 683 करोड ग्रीर यह शायद 700 करोड तक पहुंच जाएगा। खर्चा उसके ऊपर वढ़ता चला जा रहा है श्रीर स्टीम इंजिन घट रहे हैं, कम हो रहे हैं, धोरे-धीरे कम हो रहे हैं! लेकिन श्रापका यह खर्चा बढ़ता चला जा रहा है ग्रीर यह किन-किन ग्राइटम्स पर खर्ची हो रहा है ? एक उदाहरण, जब मैं पढ़ रहा था, तो मझे पता चला स्टीम इंजिन की जो हेडलाइट होती है, उसके बदलने पर साढे चार करोड़ रुपया इस वर्ष में खर्च हो रहा है। यह कितना छोटा ब्राइटम है हमारा । यह मैं आपके सामने प्रस्तुत कर रहा हं कि यह जो स्टीम इंजिन चलाए जा रहे हैं, डीजल या इलेक्टिक को छोड-कर, इसके कारण इतना घाटा हो रहा है कि धगर इस घाटे को रोका जाए तो शायद यह कर लगाने की आपको जरूरत ही नहीं पड़ती । ब्राज हम जो सारी योजनाएं मांग रहे हैं यानी ब्राडगेज लाइन चाहिए, नई लाइनें चाहिए, भ्रौर वह सब खटाई में पड़ रहा है। ग्रापका उत्तर ब्राता है कि पैसा नहीं है।

श्रभी लोकसभा में हमारे हंसते-खेलते स्टील मिनिस्टर ने कहा कि हमको पैना नहीं मिलेगा तो आयद बैग, बोरी श्रीर श्री ग्रम्बनी कुमार]

स्टील हमको करना पड़ जाए। प्रश्न यह है कि:

the point is that steeling is going on from the people's pocket;

इसको बंद कीजिए और इस सारे के लिए मैं यह निवेदन करूंगा कि यह जो कोयले का धंधा चल रहा है, इसके ग्रंदर वेस्टेड इन्टरेस्ट है, कोयला सप्लाई हो रहा है ग्रीर इतनी भयंकर कोयले की चोरी होती है ग्रौर जो चोरी हो रही है, जिसका ग्रापको कंपनसेशन देना पड़ता है। मैंने ग्रपनी ग्रांखों से देखा है कि एक बड़े जंक्शन के श्रन्दर जो गड़स ट्रेन ने एंटर किया, तो बाहर का जो ग्राऊटर सिगनल था. वहां ब्राधा मिनट के लिये स्लो हो गई। यहां वह ट्रेन स्लो हुई, वहां 10-12 लोग भिन्न-भिन्न डिब्बों में घुस गये, उसमें लोहे की छडे जा रही थीं, उन ग्रायरन-बार को उन्होंने फेंकना शरू कर दिया, ग्रार०पी० एफ० के सिपाही वहां मौजद थे। तो 10-12 लोगों ने छड़ें फेंकना शुरू किया ग्रीर नीचे खडे लोगों ने उठा-उठाकर टकों में लादना शरू किया और स्लो स्पीड गाड़ी ब्राई ग्रौर उसके बाद गाडी होम सिगनल में जाती है। करीब 20-25-30 छड़ें के बंडल उतारी गई, चली गयीं, ग्रार० पी ०एफ० के सिपाहियों की ग्रांखों के समाने।

इसी प्रकार कोयले की भंयकर चोरी होती है। अगर आप देखना चाहते हैं तो आप देख सकते हैं। हर गांव के आसपास गाड़ी स्लो होती है, वहां दो-चार छह कोयले पत्थर तक फेंक दिये जाते हैं, वहां गांव वाले सतुआ दे जाते हैं और कुछ दे जाते हैं। एक प्रकार से कोयले की चोरी होती है। आज कल्पनाथ राय जी मुगलसराय की बात कर रहे थे। आप देखें मुगलसराय में जितना कोयला विक रहा है, अगर आप तहकीकात करें, विजलेंस से जांच करायें तो आप को लगेगा कि शायद 70 प्रतिश्रत जो कोयला विक रहा है, वह रेलवे से चोरी किया गया कोयला होता है।

ग्रगर ग्राप इस प्रकार की चोरी को रोक सकें, तो गायद यह कर भार भी रोक सकेंगे,सइंनएफिसियेन्सी खतम कर सकेंगे, ग्रकमण्यता को खतम कर सकेंगे। दूसरा प्रश्न में स्नापके सामने रखना चाहता हूं कि यह इनएफिसियेन्सी का प्रश्न है । कंट्रोलर और म्राडीटर जनरल की यह 1980-81 की रिपोर्ट है, इसमें दिया है वकंशाप की क्या हालत है पृष्ठ 56 पर-

"Detention of locomotives in yards and sheds were to increase in relation to the hours spent on the trains wide details given beiow:"

इसमें लिखा है कि ट्रेन इंजिन चलती है, गुड्स ट्रेन की 1300 घंटा और उसका हाल्टेज हो जाता है, ग्रगर टिमनल डिटेंगन एडलिंग होता है, 1293 घंटा ग्राथित 98.7 per cent is ildling away in the railway sheds.

यह 1980-81 की स्थिति है। ग्राज की स्थिति क्या है ? क्या माननीय मंत्री जी बताने की कृपा करेंगे ? यही चीज दो साल पहले 75 प्रतिशत थी और ग्रब 93 प्रतिशत । यह जो इनएफिसियेन्सी बढ़ रही है जगह जगह पर । यह इनएफिसियेन्सी द्याप हमारे ऊपर ट्रांसफर करते जा रहे हैं। इसी का उदाहरण मैं आपके सामने रखना चाहंगा। जैसे-जैसे ग्राप कोयले के इंजिन घटाने जा रहे हैं। परन्तु आंकड़ों के हिसाब से कोयले की कंजम्पशन प्रति जी०टी० के० एम० बढ़ती चली जा रही है। पुष्ठ 61 पर 1970-71 के अन्दर पैसेन्जर ट्रेन में 58.3 ग्रीर गृड्स में 58.9 यह कंजम्पशन थी। लेकिन 1980-81 में रेलवे का खर्ची वढता गया श्रीर यह 58.3 से बढकर 75.2 हो गया, कोयले का खर्चा ज्यादा बढ गया ग्रीर 58.9 से 91 हो गया।

कोयले का खर्च ज्यादा बढ़ गया, 58.9 परसेंट से 91 परसेंट हो गया जब कि डीजलाइजेशन बढ़ रहा है, इलेक्ट्रो-फिकेशन बढ़ रहा है, मैं आपसे निवेदन करना चाहूंगा कि इस विषय पर ध्यान देकर इस प्रकार की जो श्रकमंण्यताएं हैं उन को रोकने का काम करेंगे तो शायद यह पैसा श्रापको मिल सकेगा।

इसके बाद दो-तीन छोटी बातों की ग्रोर ग्रौर ग्रापका ध्यान ग्राकुष्ट करना दिया, लिलत बाबू ने आश्वासन दिया।
आशा है नये रेल मंत्री उस और ध्यान
देंगें। एक और उदाहरण बता देना चाहता
हूं बगहा और छितौनी के बीच एक पुल
है गंडक पर, उसका तीन बार शिलान्यास
हो चुका है, लेकिन आज तक पुल नहीं
बना है। उस के न होने के कारण ढाई
सौ मील ज्यादा याज्ञा करनी पड़ती है। वह
पुल बना देंगे तो वह याज्ञा नहीं करनी पड़ेगी।

चाहता हं। रेलवे के टाइम-टेबिल बनते हैएट ए ग्लान्स और जोनल रेलवे का। पिछले द्रो सालों के जोनल रेलवे ग्रीर एट ए ग्लान्स को देखें तो उनमें डिस्कीपेंसी पायेंगे। एट ए ग्लान्स जो ग्रापने दिया है उस में दिल्ली से 104 डीलक्स एक्सप्रेस किस-किस दिन चलेगी उस का वर्णन नहीं किया गया है। इतना ही नहीं टाइस-टेबिल के अन्दर एक वडी विचित्र वात है। उसमें नई दिल्ली से जब निजामद्दीन गाडी जाती है तो 7 मिनट में पहुंचती है, लेकिन जब निजाम्-दीन से दिल्ली गाड़ी ब्राती है तो 30 मिनट का समय लेती है। अगर गाड़ी को ठीक समय पर लाने के लिए यह सारा नाटक किया जा रहा है तो दूसरी बात हैं। इस की ग्रींर ध्यान देकर जनतां के साथ न्याय करने की कोशिश करनी चाहिए और यह देखना चाहिए कि जो भी टाइम-टेबिल बने उसका ठीक से लोग उपयोग कर सकें ग्रीर जो वटियां हैं जोनल टाइम-टेबिल में और एट ए ग्लान्स में उनको दूर किया जाय।

कल्पनाथ राय जी ने उत्तर प्रदेश की बात कही । बिहार पिछड़ेपन में पूर्वोत्तर उत्तर प्रदेश से कम नहीं है, ज्यादा ही हो । रेल का पर कुरीर आफ पीपुल माइलेज और हालेज आफ ट्रेन जितना उत्तर बिहार में उतना कम कहीं नहीं है । अभी आपके सामने बाडगेज वगैरह करने की मांगें रखी गईं, उनके बारे में भी आप ध्यान दें।

जैसा हुक्मदेव जी ने कहा, यात्रियों को बहुत दूर-दूर से गाड़ियां पकड़नी पड़ती हैं। छुपरा और सीवान के बीच एकमा एक स्टेशन है, वहां ट्राइल के लिए ग्राप स्टेशन दे दे। बम्बई तक बहां से गाड़ी जा रही है, दक्षिण तक जा रही है, कोचीन तक जा रही है। वहां ग्राप स्टापेज देगें तो ग्रापको लाभ होगा।

अन्त में कहना चाहूंगा छोटा नागपुर के अन्दर मधुपुर-गिरिडीह-रांची लाइन का सर्वे हो रहा है। पता नहीं उसके बारे में ग्राप कुश करेंगे। केदार पांडे ने आख्वासन

ग्रन्त में निवेदन करना कि आज ब्यरोकेसी का विचित्र खैया हो गया है। ग्रभी हक्मदेव भाई ने बताया कि उन्होंने चिट्ठी लिखी किसी के बारे में, उनके ऊपर एक्शन हो गया कि आपने एम०पी० से क्यों कहा। ग्रभी इस सदन के अन्दर हमारे मित्र श्री जगदम्बी प्रसाद यादव जी ने--राज्य मंत्री उस दिन मौजद थे-जो रेलवे केटरिंग है उसके वेयरसं की समस्या रखी, उनकी कुछ मांगें रखीं। ग्रापको जानकर ग्राज्वर्य होगा कि क्योंकि वे सदन में रखी गयीं इस लिए चार बैरों की छट्टी कर दी गई। ग्रगर हम किसी बात उठा देगें तो उस को डिसमिस कर दिया जायेगा ? क्या जन प्रतिनिथियों को जनता की बात कहने से वंचित किया जायेगा ? मैं यह निवेदन करना चाहंगा कि अगर इस प्रकार की घटनाएं होती हैं ग्रौर हम कम्पलेंट लेकर ग्राते हैं तो उनके ऊपर यह एक्शन होगा तो यह विचिव प्रकार की ब्युरोकेसी है। मैं समझता हूं कि ग्रपनी इनएफीशिएंसी को छिपाने के लिए बड़े बड़े ग्रफसर छोटे छोटे कर्मचारियों पर गुस्सा उतार देते हैं। मैं श्रन्त में निवेदन करना चाहंगा कि आपने जो कर बढाये हैं उनको मैं उचित नहीं मानता हं। मेरा इतना ही निवेदन है कि ग्रगर ग्राप एफिशिएंसी बढ़ा सर्वेगे तो जनता पर करमार हटा सर्केंगे। इन शब्दों के साध मैं अपनी बात समाप्त करता हं।

श्री राम नरेश कुशवाहा (उत्तर प्रदेश): माननीय उपसभाध्यक्ष महोदय,

बड़ा शोर सुनते थे पहलू में दिल का जो चीरा तो एक कतराय खून का निकला।

श्री रामनरेश कुशवाहा]

The Appropriation

वडी ग्रामा से लोगों ने इस सरकार को बोट दिया था ग्रीर बड़ी बड़ी उम्मीद थीं गरीबों को कि उन को इस सरकार से राहत मिलेगी, लेकिन राहत मिलने के बजाय सिर महाते ही स्रोले पड़े। पहले ही बजट में सरकार ने ऐसी कृपा की कि वह गरीब लोग ग्रपनी कमर पकड़ कर बैठ गये। रेल बजट का जहां तक प्रश्न है, माननीय मंत्री जी ने साढ़े बारह प्रतिशत का कर किराये पर बढ़ाया है। ग्रामदनी में जो थोड़ी बहुत घटबढ़ हुई है उस को कई तरह से देखा गया है ग्रीर यह बतलाया गया है कि कई कारणों से, प्राकृतिक कारणों से, ग्रव्यवस्था से ग्रीर कानून ग्रीर व्यवस्था का प्रश्न उठ जाने के कारण से यह चीजें पैदा हो गई हैं। लेकिन मैं ग्राप से निवेदन करूं कि यह जो सारा घाटा है यह श्रकर्मण्यता से है और बेईमानी से है और भ्रष्टाचार से है। हम ने ग्राप का नाम बहुत सून रखा है प्रशासन के मामले में। मैं जानता हं कि ग्राप बहुत ग्रन्छे प्रशासक हैं। ईमानदार हैं ग्रीर मैं ग्राणा करता हं कि ग्रगर ग्राप केवल ईमानदारी से ही कर्मचारियों को डरा द तो यह घाटा पूरा हो जायगा ग्रीर टैक्स को नहीं बढ़ाना पड़ेगा । एक ब्रादमी की बात याद है पार्लियामेंट में । एक मंत्री जी ग्रपनी कार में बैठे श्रीर चलतं गये ग्रीर सैकडों मील जाने के बाद उन्होंने ग्रपने सेकेटरों से कहा कि मैं कहां हूं । तो सेंक्रेटरों ने कहा कि सर, ग्राप ग्रपनी कार में हैं। जवाब बिलकुल सही है। लेकिन वास्तविकता क्या है । मंत्री जी क्या जानना चाहते हैं कि वेकिस जगह आ गये है । लेकिन जवाब सेकेटरी ने एक दम सही दिया कि ग्राप ग्रपनी कार में हैं ग्रीर बताया नहीं जो कुछ वह जानना चाहते थे । इसी तरह ग्राप के कानन, ग्राप की भावना ग्रीर ग्राप का मंशा का ग्रर्थ यह लोग लगाते है और यह नौकर शाही सदा भ्राप को सबक सिखाने के लिये तैयार रहती है और हम लोगों को भा सबक्र सिखाती है। ग्रगर ब्राप और हम किसी काम के लिये चले जायें तो बड़ काम नहीं होगा, लेकिन

ग्रगर उन का कोई चहेता ग्रा जाय तो सारा काम पता नहीं कहां कहां से निकल जायेगा । ...

श्री कल्य नाथ राय: रेलवे कर्म-चारी बहत ईमानदारी से काम कर रहे हैं । ग्राप ऐसा मत बोलिये ।

श्री राम नरेश कशवाहाः में यह महीं कहता कि सभी बईमान लेकिन मैं तो मंत्री जी से कह रहा ह कि नौकरणाही जो होतो है चाहे यहां हो या वहां हो ...

श्री करूप नाथ राय: ग्राप के देश के ही लोग हैं।

श्री रामनरेश कशवाहा : ग्राप के धर के हों, हमें बड़ी प्रसन्नता होगी लेकिन ज्यों ही वे बिल्ला लगाते है, हम ग्राप जैसे लोगों को डन्डे से हांक देते हैं। इस लिये में इस पर ज्यादा बहस नहीं करूगा, लेकिन में यह कहना चाहता हंकि यह जो घाटे का रोजगार है वह क्यों हैं। पहली बात तो यह है कि भ्राप का खर्चा इतना ज्यादा है कि ग्रमर श्राप इस पर कंट्रोल नहीं करेंगे तो काम नहीं चलेगा । 1951-52 में ग्राप का संचालन व्यय 51.2 प्रतिशत था और 1983-84 में वही 91.7 परसेंट हो गया है और इस समय भी इसी के बराबर होगा । तो ग्राप के सचालन व्यय का परसेंटज दूना हो गया । तो जब खर्च दुना हो गया तो भ्रामदनी के जरिये तो ग्राप को ढंढने होगे । यह कहा गया है कि कानन ग्रीर व्ययस्था की स्थिति पैदा हो गयी इस लिये माल कम होया, यात्री कम ढोये गये ग्रीर तीन परसेंट माल भाडे में ग्रीर एक परसंट मं कमी यात्रो भाडे मान्यवर, मैं इसे मानने के लिये तैयार नहीं हूं। लिकन इसका कारण क्या हैं? माल क्यों कोई रेल से ढोने के लिए दें जब कि डिव्वा तोडकर माल ले लिया जाता है । बैंगन बिना रिश्वत के नहीं

मिलेगा । माल चोरी हो गया तो कई वर्ष मुकदमा लड़ने पर माल का दाम मिलेगा । कितना मिलेगा, यह भी ठीक नहीं हैं जब कि रोड ट्रांसपोर्ट से ग्राज दिल्ली में बुक करा दीजिए तो कल ग्रापको गंतव्य स्थान पर घर पर ले ग्राकर माल मिल जएगा । तो ज्यादा फेट देकर भी लोग रोड से ले जाते हैं ।

पिछले बजट सेशन में माननीय रेल मंत्री जी ने कहा था कि हम रेल पथ से यातियों की भीड़ कर करना चाहते है इसलिए भाडा बढा रहें है । उनकी मंगा पुरी हो गई । यातायात कम हो गया। तो ग्राप जान बुझकर घाटा उठा रहें है बड़े बड़े पंजीपतियों को जब चाहे वैगन मिल जाते है, लेकिन सरकारी विभाग को नहीं मिल पाते । एक बार कोयले की कमी थी, विजली फेल हो गई। रेल मंत्री सहते थे कि हमारे थहां डिब्बों की कमी नहीं है । कोयला मंत्री कहते थे कि कोयले की कमी नहीं है लेकिन वास्तविक स्थिति यह थी कि न रेंल वाले को कोयला भिनता था, न कोयले वाले को बैगन मिलता था । जितना हम चीन ग्रौर पाकिस्तान को दश्मन नहीं समझते उतना एक विभाग दूसरे विभाग को दृश्मन समझता है। इस स्थिति को बदले बिना ग्रापका काम चलने वाला नहीं है।

में ग्रापसे निवेदन करूं कि ग्रापने रेल किराया कई गना बहाया है। 1960 में 1.77 पैसे प्रति किलोमीटर था, ग्राज वह 16 पैसे हो गया । 30 हजार रेल बैगन प्लानिंग कमीशन ने सेंक्सन किये थे, ग्रापने कल 5 हजार ग्रपने बजट में रखे । कब तक येलध्य रे होंगे ? 20 वर्ष में सबसे कम बैंगन बरीदने का इंतजाम किया है ग्रापने। सरकारी **बैग**न का कारखाना 30 प्रतिशत क्षमता का उपयोग करता है, उसका माल भी अच्छा है दाम भी कम है लेकिन प्राइवेट सेक्टर के ाँगन खरीदे जाते है। माल भी घटिया ाम भी ज्यादा । ऐसाक्यों है ? उनके कारखानों में तीन शिपटें चलती ्रं, तब भी पुरा नहीं हाता । हमारे

कारखाने बैठे रहते है । ऐसा क्यों है इसको ग्रापको खोजना पडेगा । मैं श्रापसे कहना चाहता हुं कि बगहा छितोनी मार्ग का शिलान्यास 1976 में श्रीमती इंदिरा गांधी न किया था, हर चनाव में उसका शिलान्यास होता है, लेकिन वह बना नहीं । मान्यवर ग्रापने एक हजार करोड रूपया उसके लिए रखा है, पता नहीं कितने दिनों में वह बनेगा। बनेगा भी कि नहीं । बच्चों को लेमन चुस देकर द्याप भरमा रहें हैं । पटना वाराणासी लाइन के बारे में कल्पनाथ राय जी ने काफी कहा है । उसका जितनी जल्दी वनवाया जा सके वनवाइये। ग्रभी लोगों ने कहा था कि 1985 में पूरा हो जाएगा । 1985 में नहीं तो 1986 में तो पुराहो।लेकिन ग्रापकेकाम से तो लगता है कि 1990 तक भी वह पूरा नहीं होगा । पिछले मंत्री दूसरे बाद दे करते है । तो मान्यवर हम नहीं समझते है कि इसमें हमारा क्या कसूर है ग्रीर मंत्री बदल जाते है। मंत्री बदल जाते है तो सरकार तो अपनी ही है। क्या हम मान लें कि जैसे एक विभाग दूसरे विभाग को दुश्मन समझतें हैं एक मंत्री भी दूसरे मंत्री को वैसे ही दूश्मन समझता है जैसे जाफर शरीफ श्रीर ग्रब्दल गनी खां चौधरी समझते थे ? मान्यवर यह परम्परा बदलनी पहेगी। ग्रगर ललित नारायण मिश्र ने उसकी बनाने का काम प्रारम्भ किया तो कोई गनाह नहीं किया । केदार पांडे ने कोशिश की तो गुनाह नहीं किया । हिन्द्स्तान का वह सबसे गरीब हलका है जिसको जोडने के लिए वहां पल की म्रावश्यकता है लेकिन उस पर कार्यवाही नहीं हुई । मैं श्राप निवेदन करना चाहता हूं कि रेलबे के ब्रधिकारियों को सुधारने की कोशिश करें ताकि पुंजीपतियों के मुकाबले में हम को नहीं कम से कम सरकारी कार-खानों को तो सरकार वैगन दे दिया करे। लेकिन बह सरकार को भी नहीं देते । अगर बड़े पंजीपति टाटा-बिरला मांग करते हैं तो सरकारी मांग को परे रख दिया जाता है। सरकारी विभाग को कह दिया जाता [श्रः रामनरेश कुशवाहा]

है कि वैगन्स नहीं हैं ग्रीर उनको दे दिया जाता है। भ्रष्टाचार की बात जो आपने बताई वह सही है । मैं ग्रापसे कहना चाहता हं कि ग्राप सब को रेलवे पास देत हैं, सामा-जिक कार्यकर्ताओं को भी देते हैं। कैसे-कैसे पास पहले दिये गये हैं मैं उनकी चर्चा नहीं करना चाहता । एक मंत्री ने अपने एक ही क्षेत्र की 30 महिलाओं को पास दिया था। लेकिन क्या भ्राप भृतपूर्व संसद सदस्यों को सामाजिक कार्य कर्ता नहीं मानते । एक दिन सब को भूत होना है। आपको भी भत होना है, हम को भी भत होना है। जो आज वर्तमान में है वह भूत होगा ही । कोई सोभाग्यशाली होगा जो कुर्सी पर ही समाप्त हो जायेगा । मैं श्रापसे निवदन करना चाहता ह कि ससद सदस्यों के पास का वही लोग विरोध करते हैं, भत्ते का विरोध करते हैं जो कभी रेल में पैदल या वस में नहीं चलते। या तो वे हवाई जहाज में चलते हैं या कार में चलत हैं। ये नौकरशाही, ये पंजीपति चाहते हैं कि पालिटिकल कार्यकर्ता जो हैं इनकी जिन्दगी भीख-मंगों की तरह से बनी रहे और उनकी गुलामी करते रहें मैं भ्रापसे कहना चाहता हं कि राजनीतिक कार्यकर्ता जो वहां बैठे हए हैं इसमें मिक्कल से आधे कम लोग रेल से चलते होंगें। ज्यादातर लोग हवाई जहाज ग्रीर कार से सफर करते हैं। वे बड़े लोग हैं मैं ग्रापसे कहना चाहता हं कि सही माने से जो गरीब ब्रादमी है, राजनीतिक कार्यकर्ता है वह ही क्षव में काम करता है। संसद सदस्य भ्राम तौर पर रिटायर्ड लाइफ में आ जाता है। जो रिटायर्ड लोग होते हैं वे बहत कम चलते हैं। विरोधी दल कहां कार में दोड़ेगा। जो पालिटिकल वकर है अगर वह चलने लायक तो वह साल-दो साल में शायद दिल्ली में एक बार ही घूमने ग्रा पाये ग्राप सारे सामाजिक कार्यकर्ता को पास दे रहे हैं तो जो पालिटिकल वर्कर हैं, चाहे जिस पार्टी का हो, उसे पास दिया जाना चाहिए । जो बड़ा ग्रादमी है, जो बड़ा अफसर है वह गाड़ी में नहीं चलेगा, वस में नहीं चलेगा । वह हवाई जहाज में जायेगा, कार में जायेगा । राजनीतिक कार्यकर्ताओं को ब्राल्म नर्भर बनाने के लिए, राजनीतिक

कार्यंकर्ता पूंजीपतियों और श्रफसरों के आगे भीख मंगे की तरह से न धूमे, इधर-उधर न दौड़ना पड़े, ईमानदारी से देश की सेवा कर सकें, इसके लिये आवश्यक है कि आप इनको भी पास दे। मैं चाहता हूं कि आप इनको सामाजिक कार्यकर्ती मानते हुए पास दीजिए।

में अंत में आप से निवेदन करना चाहता हं कि ग्रापने परसेंट वढाया लेकिन ग्रापको गरीबों पर कुछ रहम करना चाहिए। गरीबों का नाम बहत लिया जाता है इसलिए मेरा कहना है कि जो साधारण सवारी करते हैं और जो 100-200 किलोमीटर की दरी तय करते हैं उनको तो कुछ राहत दे देनी चाहिए । मैं आपसे एक और निवेदन करना चाहता हूं कि गाड़ियों की सफाई के बारे में भी ग्रापने कहा ग्रपने बजट में । यह सब कुछ तो है लेकिन मैं ग्रापको एक उदाहरण देना चाहता हं कि जयन्ती जनता देन जो दिल्ली से चलती है, वरौनी पर एक अधिकारी ने सफाई कर्मचारी को नौकरी से निकाल दिया। यह बात अलग है कि मेरी चिठठी पर उसको फिर से बहाल कर दिया लेकिन उस ग्रधिकारी ने सवारियों के साथ वदतमीजी की ग्रीर मझ से भी कहा कि आप इलेक्टिड हैं और मैं सलेक्टिड हं। भ्रव कितना इनका दिमाग चढ़ा हुआ है, कितना खराब है, इसी से उसका पता चल जाता है । मैं चाहता हं कि इस तरफ ध्यान देने की जरूरत है।

मैं यह भी निवेदन कर दू कि दिल्ली से गोहाटी तक बड़ी लाइन बनाकर श्रापने तैयार कर दी है। श्री गनी खान चौधरी के जमाने में यह कहा गया था कि दिल्ली से गोहाटी तक गाड़ियां चलाई जायें। ग्राखिर जब यह लाइन बनकर तैयार हो गयी है, तो दिल्ली से गोहाटी तक गाड़ियां चलाने में दिक्कत क्या है? यह ठीक है कि उस ट्रेन में फर्स्ट क्लास के डिट्बे नहीं हैं क्योंकि वह जनता जयन्त गाड़ी है। ग्रापके प्रधिकारियों ने कहा कि उस पर सरचार्ज लिया जाएगा और उसके बाद ए० सी० सी०

कं डिब्ब रख दिये गये । उस समय पर अधिकारियों ने पैसा भी वसूल किया। बाद में ग्रापने यह सब ठीक कर दिया। लेकिन इन घटनाओं से भ्रापको पता चल जाएगा कि अधिकारी किस प्रकार से कानुनों और नियमों का उल्लंघन करते हैं। इसलिए मैं आपसे यह कहना चाहता हं कि आप इस लाइन पर गाडियां चलाएं । फर्स्ट क्लास के डिब्बों की जरूरत हो तो फर्स्ट क्लास के डिब्बे भी चलाएं । ग्रभी यह हालत है कि गाडियां नहीं चलने के कारण आपको नुकसान हो रहा है । दिल्ली से गोहाटी तक का सबसे छोटा रास्ता गोरखपुर से होकर है। लेकिन ग्रभा हालत यह है कि बहत दूर तक इधर-उधर से होकर वहां जाना पडता है। मैं चाहता हं कि आप इस लाइन पर गाडियों की संख्या बढ़ायें । मैं कठोर प्रशासक. ईमानदार प्रशासक, चौधरी वंसी लाल जी से यह आशा रखता हं कि वे रेलवे को दुरुस्त करेंगे । रेलवे में जो किमयां हैं, उनको दर करेंगे । भटने वाराणसी लाइन को वड़ी लाइन में बदलेंगे ग्रीर छितौनी में पल बनाएंगे जिससे उत्तर प्रदेश ग्रौर बिहार को जोडा जासके । मैं यह बात भी कहना चाहता हं कि सुरक्षा की दृष्टि से भी यह बहुत महत्वपूर्ण लाइन है । इस लाइन की श्रापको कभी भी जरुरत पड़ सकती है । पश्चिम में या पूर्व में कभी अगर हमारी सुरक्षा को खतरा हो तो इस पल के माध्यम से शीध्र ही साज-सामान पहुंचाया जा सकता है.....(व्यवधान) नेपाल की तरफ से भी जरूरत पड़ सकती है, बर्माकी तरफ से भी जरुरत पड़ सकती है, चीन की तरफ से भी जरूरत पड़ सकती है। नेपाल में किस के ग्रह नहीं हैं ? सी० ग्राई० ए० का ग्रहडा वहां पर है, चीन का ग्रहडा वहां पर है, ग्रमेरिका का ग्रहडा वहां पर है। हमारी नीतियों के कारण हम से व जरा खफा हैं। श्रीलंका में ग्राज की स्थिति हो रही है ? वे बेचारे दूसरे देश वालों को ग्रपने यहां इंबाइट भी करते हैं । इस वक्त मझे रहीम का एक दोहा याद आता है -

रहिमन ग्रंसुवा नयन दरि, जियराद्ख प्रगट जाहि निकारी गैह ते, कस न भेद कहि देई ॥

इसकी मैं कभी फिर चर्चा करूंगा। अभी मैं सिर्फ यह निवेदन करना चाहता हं कि राज-नीति में दोष तो निकाले जाते हैं, लेकिन हमें सतर्क रहना चाहिए। इस सतर्कता के लिए , देश की सुरक्षा के लिए यह जरूरी है कि देश में रेलों का एक जाल विछाया जाय। चीन जैसा दूश्भन हमारे सामने है। ग्राप बंधवा के पुल को पूरा करें। उस लाइन को बड़ी लाइन में जल्दी बदल दें । यह लाइन स्रक्षा के लिए बहुत जरूरी है।

(Railways) Nos. 3 and 4

Bill, 1985

अन्त में यह कह कर विदा लेता है कि कठोर प्रशासक वड़ा कृशलता के साथ ग्रीर ईमानदारी के साथ रेलवे का काम करेंगेताकि जो घाटा हम्रा है उसकी पूरा किया जा सके । लेकिन मैं जो किराया बढाया गया है उसका बिरोध करता हं।

SHRI PARVATHANENI UPENDRA: Madam Vice-Chairman, I am very happy to get another opportunity to

expres_s my views on some aspects of the railways' working which I could not touch when I spoke on the general discussion a few days back. I am particularly happy that Mr. Bansi Lal is here today, though he broke the tradition of replying to the general debate on the Railwy Budget. That used to be the tradition, but we were compensated by a wellargued and very illuminating reply by his youthful colleague, Mr. Madhavrao Scindia, on

that di>y. Ws are happy that Mr. Bansi Lal is here to hear our views today. He must have been very gladdened today by the unanimous support which he is receiving from aU sections of the House for a greater allocation to the railways.

We are all one with him when he demands a greater share from the. General Revenues to go ahead with the modernization plans and the expansion plans of the railways. Unfortunately, everybody is agreed on that point except the Planning Commission. When it cornes to the allocation of funds for the railways, they have been so niggardly, almost blind to the realities, refusing to see the im-

[Shri Parvathaneni Upendra]

portance of the railways as a vital infrastructure for the economic and industrial development of the country. When something goes wrong, everybody remembers the railways. When coal does not move, they blame the railways: when power houses phut down, they blame the railways; if foodgrains do not reach the nortn-eastern parts, they blame the railways. For all ills of the various ite-partments and if anybody fails, the railways are made the scapegoat. But when it comes to the question of expansion of the railways or to enable them to meet the growing demands, everybody is oblivious of the faci that the railways need more funds. It is estimated that by the end of this century, railways will be required to move as much as 400 to 500 million tonnes of revenue-earning traffic. In addition, in regard to passengers traffic, they will be required to move nearly 500 billion passenger kilometres -which is a stupendous task.. I don't know, with the present railway network and with the slow pace of modernization and expansion, ho,w far the railways would be able to meet the increasing demands. And tomorrow if the economy collapses, if

the industries fail, naturally the blame will be on the railways. But, unfor-

tunately[^] the Planning Commission and the powers-that-be continue to ignore the needs of the railways.

If you take the Sixth Plan, the railways had given an estimate of Rs. 11,817 crores and the Planning Commission allocated just Rs. 5.100 crores —not even a half of what the railways asked for. Of course, by haggling and begging, requesting and cajoling, the railways could get an additional Rs. 1,400 crores during the Plan period. But that is the attitude taken by the highest planning body in this country. And the railways are again asking for an amount of Rs. 18,500 crores for the Seventh Plan. I do not know how much they will be able to get in this.

Therefore, we strongly plead with the Planning Commission and also Prime Minister that the railways' case should be considered more sympathetically and funds allocated more liberally so that the railways discharge their can responsibilities more efficiently and meet the demands arising from time to time.

I would also like to touch on the general finances of the railways within the limited time you are giving me. The financial management of the railways during the past few years or decades has been quite unsatisfactory. That, everybody admits: even the railways' own document .says that. Because, one indication of efficient financial management of the railways is the operating ratio-which is going up from year to "ear. Last year, in 1983-84, it was 93.5 per cent, that is, to earn a hundred rupees you were spending Rs. 93.50. Jt is pretty high. The working expenses are going up. Another index i.e. the percentage of net revenue to capital-at-charge is so low, a,s low as five per cent. In fact, it was 7.6 per cent in 1982-83. It came down to five per cent in 1933-84. Profitability of the system is thus going down.

There are many leakages which can be plugged in the railway revenues also. There are pilferages, as one of my colleagues has said from this side. There are pilferages of coal and pil ferages of stores. There is also scope for economy on various frontseconomy in the usage of cars, econo my in the usage of telephones, econo my in travelling allowances given and the electricity consumed. In all these respects there is a great scope to eco nomize and I hope the Railway Minis ter will ensure that this economy is Similarly, there is scope for effected. reducing the working expenses also. Of course, you cannot do anything as regards the DAS which are thrust on you due to spiralling prices, but in regard to other working expenses probably there is great scope fo eco nomise.

Bill, 1985

One aspect which I particularly would like to mention is in regard to the dividend liability which t'ne railways are meeting. Now is is a peculiar tmng. 1 do not know whether we should nave a fresh look at the whole system In regard to the relationship between me railway finances and the general nnances. The Government of India spends thousands and thousands of crores on so many things. For example, we spend; thousands of crores on defence, and va are erecting the steel plants and so many other industries which are contiguously incurring losses, but nobody mentions about them, about what returns we are petting from them. But when it comes te the railways, every body asks what the return is, r.ow much dividend 'hey will pay :the investment the General Revenues are making in the railways. 1 know it is a very age old convention. But I think the time has come to review the system, at all the railways are 'reated as a commercial organisation and if they are required to pay a dividend or interest on the investment made in them, then allow them to function as a commercial organisation. Let them decide their own fares and freights. But you do not allow them to do so because the Government has to meet certain social obligations. Therefore, they do not give that much freedom to the railways. For example, in regard to the social costs which the railways are bearing, they are moving the essential commodities at concessional rates or below cost to the extent of Rs. 141 crores.

They are losing on the passenger and other coach services to the extent of Rs. 662 crores. On uneconomic branch lines, which nobody would like to close, they are losing nearly Rs. 60 crores. And several concessions are given not only fo.r the carriage of relief materials but also to other sections of the society. All these add up to nearly Rs. 875 crores to Rs. 900 crores. Sir, if at all a dividend has to be paid. I feel that these costs have to be taken into consideration. You minus these things and then only pay the dividend. This has to be the atti-

tude of the railways, and they should make a forceful plea to the next Convention Committee, and the Committee also, I hope, will consider it and make such a recommendation. If they have to pay the dividend, they must take the social costs also into consideration.

I was not particularly happy when the Railway Minister provided for full payment of the dividend in the Budget. Why did the railways feel that

there was so much urgency to meet this liability? There is the system of deferred dividena liability provided a few years ago. Why should there be the unseemly hurry for paying this dividend and tax the public and the

railway user to such an extent as to collect Rs. 495 crores in one year. You need not have got that odium of collecting so much amount in one year by paying so much to the General Revenues. There is something wrong about it. Probably the Railway Minister was not advised properly by the Finance Member. This could have been deferred, and you could have given a lesser dose to the public. Once vou increase the freight rate, the Prices will increase. You are also going to be blamed for the increase in prices. Then, again you will have to pay a higher D.A. This is a vicious circle. It goes on and on. Therefore, I feel, hereafter you sho.uld be slow in paying the dividends. Make out a case for not paying the dividends until the social costs are fully borne by the Government of India, as it happens in countries like France, Sweden, Japan, the U.K. and West Germany.

Madam, I have observed that whTle making the allocations the railways had not taken care to give importance to certain works. For example, for the new lines they have given a reduced allocation. So also for gauge conversion, for doubling, for rolling stock, for signalling, for workshops, for amenities to staff etc. Under all these heads the Railways have given lesser allocation this year compared to last year. A slight increase has

[Shri Parvathaneni Upendra]

259

been given on track renewal electrification projects and so on. Lesser allocation to important works is not desirable, it woulo. only slow down tho expansion works. I think the Minister was right in saying that they would complete first the on-going projects ra/ther than take up new projects. Be-whatever investments the Railways are making over the years, they are not getting the returns. Most of the projects remain half-finished for several years. They are not able to move the traffic over these lines. The project costs are also escalating. When a project costs Rs. 200 crores the Railwa s sanction only Rs. one or two crores. I feel in our life time such projects will not be completed. Therefore, it fs essential that the Railways complete these ongoing projects as quickly as possible. Then only they can think of new projects. We may make all demands from every quarter that ee want new lines: we want new in backward areas: we want new 'ines even in fo-war.i areas. Everybody wants a railway line near his house. That is justified also. But we have not reached that stage. The Railways can expand this network wider, but they should also take care of our economy. Only those p-ojects which are in progress should be completed as quickly a_s possible.

Another matter which (he Minister his mind is about should make up think the Railgauge conversion. I. having 24,514 **KMs** about of meter gauge. It carries only 11 per cent of the traffic and there is

a वड़ी लाइन बनाइये, बढ़ी लाइन बनाइये। greaf clamour

It costs nearly Rs. 4,000 crores to convert thi_s whole meter guage in to broad gauge. Can they do it? Why should we convert it at all? There is no necessity. In other countries meter gauge is as efficient as broad gauge, we can still make it more efficient. We can put modern locomotives. We

can improve track on that. There is no purpose of concverting all meter gauge into broad guage. If anybody ts demanding the conversion, the Railways should resist it. They can say that it is not necessary to convert it, and they are capable of moving the traffic either on meter gauge or broad gauge.

Bill, 1985

I think there was a suggestion from the Railway Reforms Committee that there should be a separate Railway Zone covering the meter gauge. This proposal was nal pursued by the Railways. I think it is high time that we should have a separate railway zone for meter gauge to look after its efficiency. The Railway Reforms Committee laboured for thre[^] years...

SHRI NIRMAL CHATTERJEE (West Bengal); Mr. Upendra are you totally against the conversion?

SHRI PARVATHANENI UPENDRA: Except in such cases where there is a bottleneck—where there is traffic delay only to that extent we should go in for conversion. Otherwise there is no need for conversion.

The Railway Convention Committee submitted, I think, 22 or 23 reports covering almoist all aspects of the railways functioning. But I am sorry to say that onbr few of these recommendations have been implemented so far. I would request the Railway Minister to expedite the implementation of these recommendations which will improve the efficiency of the Railways. They have suggested particular-ly the setting up of some corporations like the Inland Transport Corporation Catering Corporation, the Container Corporation and the Railway Land Development Authority. I do not know the utility of all these corporations. But, I think it is worthwhile considering some of them. particularly the Land Utilisation Authority which is very important. We have got lot of land Iying unutilised. There were suggestions that the Railways can go in for real estate Business. There were suggestions to lease the land on long

Bill, 1985

term basis. Railways can take up construction of multi-storey buildings and so many possibilities are there to utilise the land and get extra revenue. This is not being pursued. All this land is lying vacant. In some places some unauthorised persons have occupied the vacant land. Therefore, 1 would request the Hon'ble Minister to consider at least this recommendation.

The Cimmittes's recommendations regarding Railway Zones and Divisions should also "be considered quickly. It also recommended reorganisation o* the Railway Recruitment Boards which have become hotbeds of corruption. They should be reorganised so that recruitment takes place as quickly as possible. It should not take several years for the recruitment to be completed. While I speak of the new Divisions, there is a great controversy in the South in connection with the formation of the new Nanded Division breaking the Vijayawada, Guntakkal and Secunderabad Divisions. There is a great agitation on this, i think instead of disturbing so many Divisions, probably by bifurcating the Hyderabad Division alone, you can create this Nanded Division. That will be a more feasible proposition rather than disturbing the three Divisions and disturbing the staff also there

I would also plead witli you to do something about de-casualisation. You have got more than 2\ lakhs of casual labourers. You cannot completely eliminate them because when you take up new projects her, and there, you have to appoint casual labourers and you cannot make them permanent also But in certain places where the work is of a permanent nature, still casual labourers are being continued for years and they retire as casual labourers. This is very unfair. Wherever the Work is of a permanent nature, if casual labour is working there, you should make them permanent and regularise them.

[The Vice-Chairman (Shri Pawan Kumar Bansal) in the Chair.]

Similarly, you should go fast in regard to workshop modernisation also. You have got World Bank assistance which you are not utilising and only five workshops have been taken up for modernisation. And in the second phase, you are taking up only seven workshops. Therefore, you should go fast on workshop modernisation also.

Electrification also is very slow. I have already mentioned in my last speech that perhaps there is some controversy in the Railways and two lobbies are working at cross purposes. But when you find that we are using nearly 1313 million litres of diesel per year for the Railways, nearly 10 per cent of the country's consumption, and when you see the escalation of prices of crude oil and diesel it is high time that we switched over to electricity. We are only using 2,627 KWh o.f electricity which is roughly 2.6 per cent of the country's consumption of electricity. Therefore, that also you should consider. There was a proposal to have captive power plants to be run by the Railways so that there are no disruptions, particularly on the electrified routes. This idea also should be pursued.

Among the existing lines, I would plead that we should go fast on the West Coast railway which is popularly called the Konkan Railway. That will reduce the distance between the South and Bombay area to a considerable extent and that will also develop the backward areas on the way.

A_s far as the administration is concerned, I pointed out last time that several top posts were lying vacant. Yo.u were good enough and quick enough to fill up the General Managers posts recently. But still I believe two posts of Members are lying vacant. Only a truncated Railway Board is working with three Members only. It is high time you filled the other two posts also so that the efficiency o,f the Railway Ministry does not suffer.

[Shri Parvathneni Upendra] I may mention that passenger amenities are suffering a great deal. Proper attention is not being paid to them. Now that summer is coming, I would particularly request you to see that drinking water is made available at stations and on trains also. There was some system previously where earthen pots were put in trains for drinking water during summer. Particularly in the case of long distance trains, people cannot get down from the train, go to the water taps, drink water and come back to the compartments within the limited time. Therefore, I would request you to see that drinking water is made available both at the stations and on the trains.

Lastly I would again emphasise that you should resist these two temptations i.e. starting new passenger trains and taking up new projects. I have already mentioned last time that in spite of the introduction of 200 new passenger trains the passenger traffic has come down. Therefore there is no relation between introduction of new passenger trains and increase of passenger traffic. Therefore should resist this temptation for the present-Improve the condition of the existing passenger trains change the coaches make them usable. That way you will be doing more service to the public rather than by increasing the number of passenger trains with inadequate amenities and bad coaches. Also you should resist the temptation of going in for new proejcts. But complete the existing projects as quickly as possible including those in Andhra Pradesh which are languishing for a long time-Thank you.

श्री ग्रन्छेलाल बाल्मीक (उत्तर प्रदेश) : उपसभाष्यक्ष महोदय, बड़े विस्तार के साथ रेल मंत्रालय के संबंध में विचार व्यक्त किये गये हैं।

में भी उत्तर प्रदेश की राजधानी लखनऊ की कुछ समस्याओं की ओर रेल मंत्री जी का ध्यान आकर्षित करना चाहता हूं।

4 P.M. कैन्टोनमेंट् बोर्ड ग्रौर नगर महापालिका, लखनऊ के बीच में एक रेलवे फाटक है, जिस पर बहत ही भीड़ रहती है। वह बहत बडा रास्ता है और उस रास्ते पर ग्राम तौर से विभिन्न गाडियां आती जाती रहती हैं। सदा वह गेट बन्द सा रहता है, जिससे वहां पर जनता को काफी कष्ट होता है। यदि उस रोड के ऊपर एक पूल बना दिया जाए तो आने-जाने वाले लोगों को काफी राहत मिल सकती है। इस मार्ग पर कई घटनाएं हो चकी हैं। काफी समय से वहां की जनता की यह मांग रही है कि इस मार्ग पर कैन्टोनमेंट बोर्ड ग्रीर नगर महापालिका के जो दोनों रास्तों का जोडता है उस पर भ्रगर पूल बना दिया जाए तो घटनाएं भी नहीं होंगी और ग्राम जनता को राहत भी मिल सकती है। इसी प्रकार ग्रलीगंज, ग्राई० टी० कालेज का एक बहत बड़ा मार्ग है, जिस पर कि बहत बड़ा रास्ता है। वहां काफी भीड़ रहती है। ब्राने-जाने में कठिनाई होती है। उस मार्ग पर भी काफी ट्रेनें श्राती-जाती हैं जिससे मार्ग बन्द रहता है ग्रीर वहां काफी भीड़ हो जाती है जिसके फलस्वरूप दुर्घटनाएं भी ग्रक्सर हम्रा करती हैं। इस पर भी ग्रगर एक पुल बना दिया जाए तो लोगों को कष्ट नहीं होगा ग्रीर वहां पर कोई दुर्घटना भी नहीं होगी । वैसे काफी विस्तार के साथ रेल विभाग के संबंध में विचार व्यक्त किए गए हैं। इससे पहले हमारे रेल मंबालय में विभिन्न स्टेशनों पर पानी पिलाने के लिए वाल्मीकी वर्ग के लोगों को रखा गया था । उनको इस दृष्टि से रखा गया था कि जो हमारे देश में छत-छात की बीमारी है, इसको समाप्त किया जा सके । हमारी लोकप्रिय सरकार ने यह वडा अच्छा कदम उठाया था ग्रीर इस पर बड़ी मजबती के साथ गौर हमा तो काफी बाल्मीकी वर्ग के लोगों को पानी पिलाने के लिए लगाया गया और कुछ स्टेशनों पर सौदा बेचने के लिए ठेलिया अलाट की गई थीं। अभी हाल में कुछ ऐसी शिकायतें मिली हैं कि जो लोग रखे गए तथा बाल्मीकी वर्ग के लोगों को ठेलियां दी गई, खाने-पीने का सौदा वहां पर रखने के लिए दिया गया, अब उनको धीरे-धीरे हटाया जा रहा है। इस संबंध में, कई बाल्मीकी वर्ग के लोगों को, जिनको हटाया गया है, ऐसी शिकायतें प्राप्त हुई हैं। इसके ग्रलावा रेल मंत्रालय एक बहुत बड़ा विभाग है जिसमें

करीब 19 लाख पद हैं। इसमें ग्रनसृचित जाति के लोगों का जितना ग्रारक्षण है, उसके हिसाब से इसमें लोगों की नियक्तियां नहीं हो पाई हैं। मैं रेल मंत्री जी का ध्यान इस ग्रोर ग्राक-र्षित करूंगा कि अन सचित जाति के कोटे को अपने मंत्रालय में पूरा करें और विशेष रूप से जो हमारे यहां बाल्मीकी वर्ग के लोग हैं वे नौकरियों में वहत कम ग्रा पाते हैं। मझे ग्रमी हाल में दिल्ली में यह पता चला कि हमारे उत्तर प्रदेश में प्रगर "वाल्मीकी" कह दिया जाए या लिख दिया जाए तो उसे अनुसूचित जाति का प्रमाण-पत्र मिल जाता है । लेकिन दिल्ली में ऐसा मालम हम्रा है कि कुछ म्रधिकारी ऐसे हैं जो ग्रब वाल्मीकी लिखने के बाद भी वे उसमें ग्रपनी ग्रोर से "चुड़ा" लिख देते हैं ग्रीर जब तक न लिखें उसे अनसूचित जाति का नहीं मानते हैं। इस बात से "बाल्मीकी" वर्ग में बड़ा असन्तोय फैजा हथा है कि जब अन्-मुचित जाति की सुची में बाल्मीकी ग्राते हैं तो उसमें जबर्दस्ती प्रमाण-पत्र देने वाले फिर "चडा" क्यों लिख देते हैं। इसी तरीके से मैं माननीय पंत्री जी का ध्यान जो सबसे निम्न क्लास है, थर्ड क्लास है, जो हमारे सैकण्ड क्लास के सबारी डिब्बे हैं इनमें ज्यादातर गरीब लोग ही चलते हैं। मैंने देखा है कि ट् टायर ग्रीर भी टायर में जो हमारे डिब्बे होते हैं उनमें णीचालय में भी नल होता है और बाहर भी नल मिलता है। वहां पर जो हमारी इस तरह के डिब्बों में गरीब जनता चलती है, उसमें पीने के पानी के लिए नल बाहर नहीं होते जिससे उन्हें बहुत कष्ट होता है। इसलिए जिस श्रेणी के डिब्बों में गरीब जनता ज्यादा सकर करती है, वहां प्रत्येक डिब्बे में पीने के पानी के लिए एक नल अवस्य लगना च हिए । इसी तरह से लखनऊ में ालीगंज जंकशन है, जो कि बहुत बड़ा जंकशत है। लेकिन उसके चारों धोर मार्गबन्द है। एक मार्ग है भी जो बनाया गया है। वह भी बन्द पड़ा है, उसमें तमाम मिट्टी, ईंट बगैरह मौजद है । सफाई की कोई व्यवस्था नहीं है। अगर रेलमंत्री जी इस ओर ध्यान दें ग्रीर निर्देश दें तो उस स्टेशन पर ग्राने-जाने वाले लोगों को बहत राहत मिल सकती है।

इसी प्रकार मैं लखनऊ की बहुत वड़ी ग्राबादी की ग्रोर मंत्री जी का ध्यान दिलाना चाहुता हूं कि कई प्रदेशों की राजधानियों में लोकल टेनें चलती हैं। लेकिन लखनऊ, जो उत्तर प्रदेश की राजधानी है, जो एक बहुत वडा प्रदेश है, उसकी राजधानी में ग्रमी तक लोकल-टेन की व्यवस्था नहीं है, रेल मंत्रालय की ग्रोर से लोकल देन चलाने की व्यवस्था नहीं हुई है, जबिक लखनऊ एक इतना बड़ा नगर बन गया है कि वहां पर महानगर इन्दिरा नगर बता, जो बाराबंकी डिस्ट्क्ट तक चला गया है और इबर कानपुर की ओर वहां, तो उन्नाव तक चला गया है, उधर मलिहाबाद. हरदोई तक चला गया है। इस प्रकार लखनऊ का विस्तार हमा है। लेकिन सभी तक लोकल ट्रेन चलाने की कोई व्यवस्था रेल मंत्रालय द्वारा नहीं की गई है। रेल मंत्री से निवेदन है कि जिस प्रकार बम्बई में लोकल देत चलती है. उसी प्रकार की व्यवस्था लखनऊ के लिए भी की जाए।

इसके साथ ही मैं मालतीय मंत्री जी का ध्यान इस ग्रोर भी दिलाना चाहंगा कि जो ग्रनस्चित जाति के लोगों की नियक्तियां की जाती हैं, तो उन लोगों को, जो नियुक्त करते हैं यह मालूम हो जाता है कि हम बाल्मीक जाति के हैं, तो नौकरियों में हमारे लोगों को बहुत कम लिया जाता है। इसलिए माननीय मंत्री जी, जब भी कभी रेल मंत्राजय में इस तरह के रिक्त पद हों तो उसमें बाल्मीक लोगों को नौकरियों में लेने के लिए विशेष रूप से निर्देश दें ताकि बाल्मीक लोग भी उन रिक्त स्थानों में बहुत संख्या में जा सकें। पहले इस प्रकार का एक रेल मंत्रालय का निर्देश था कि जब इस तरह की नौकरियां होती थी, तो बाल्मीक लोगों की सामाजिक संस्थाएं जो होती हैं, उनको लिखकर जाता था और वे लोग एक सूची तैयार कर रेल-विमाग को भेजते थे और उनके अनुसार नियक्तियां की जाती थीं। अब यह प्रथा बन्द हो गई है और इस प्रकार की सुचियां ग्रव नहीं जाती हैं ग्रीर न ही कोई सुचना विमाग से ग्राती है।

मैं, उपसभाव्यक्ष महोदय, आपके माध्यम से मांग करता हूं कि रेल मंत्रालय द्वारा इस प्रकार की विशेष व्यवस्था की जाए कि जो हमारे बाल्मीक वर्ग की संस्था हैं, जब भी नियु-क्तियों का अवसर आए, तो उनको सुचना [श्रो अच्छलाल बाल्मोक] भेजी जाये ताकि उनके द्वारा सूची भेजी जा सके ग्रौर इस प्रकार बाल्मीक जाति के लोगों को नौकरी मिल सके ।

इन्हीं शब्दों के साथ जो रेल मंत्री जी ने रेल मंत्रालय का विनियोग विधेयक रखा है, उसका मैं समर्थन करता हं।

SHRI BANSI LAL; Mr. Vice-Chairman, I am grateful to the Hon'ble Members who have participated in the debate and I value their suggesions. Many of the points raised today were also raised during the discussion on

the general discussion of &e budge!.. My colleague, Mr. Madhavrao Scindia, replied to many of those points. 1 will be touching some of them now.

First of all about accidents, it was mentioned by some of the Hon'ble Members that many accidents are taking place in the Railways. I agree that during the last one month rate of accidents increased. But if you take it year-wise, then every year the number of accidents is coming down. There is lot of improvement in that respect. Still, we are trying to avoid them and reduce their number.

Mention was made by Shrimati Kanak Mukherjee that the Bailways are unable to carry the coal. We are carrying the coal. It is not the case that the Railways are not. Sometimes it so happens that we are not able to supply wagons as desired by them. It may be a little less than what they require. But you cannot say that wagons are not supplied and coal is not carried by the Railways.

It was also mentioned by some Hon'ble Members that last year more wagons were purchased and thi_s year it is less. It is right that we are purchasing less wagons next year. It is because the amount given by the Planning Commission is small. So, keeping in view the allocation of funds, we are purchasing less number of wagons than in the current year.

Then, Sir, some of the Honourable Members have also raised the question of casual labour. Every year we are regularising casual labour, about . 20,000 to 23,000 per year, and whenever there are vacancies, we regularise the casual labourers.

Then, Sir, Shrimati Mukherjee also raised the question about my letter to the Chief Minister of West Bengal. I had explained to him what the difficulties are. But he tried to make political use oi that letter. It was irresponsible on the part of the West Bengal Chief Minister. But, with regard to the projects of West Bengal, whenever anybody asked me, I told him that whatever project is cleared by the Planning Commission, we would complete that. She mentioned about the Tamluk-Digha project. It has not been cleared by the Planning Commission so far. She also mentioned about a bypass at Siliguri. Sir, that bypass is to be constructed in lieu of a levelcrossing. Whenever any alternative is provided fox a railway level-crossing, 50 per cent of the amount is borne by the State Government. But the West Bengal Government has not yet given that 50 per cent of the amount. The moment they give us that 50 per cent, we will go ahead with the project. With regard to the other projects oi West Bengal, whenever they are cleared by the Planning Commission, w? will implement them.

Then, Sir, an honourable Member said that Karnataka is being ignored. It is not the case. We have not ignored any State and we have not discrimin-nated against any State.

Then, Sir, something has been sa'd about electrification and some Membei said that the performance is poor. Sir, during Sixth Five Year Plan, we could

not reach the target fixed for electrification. We coud do only 1600 km?, of electrification. But, during the 7th Plan, I think we will achieve the targets.

Sir, I am grateful to the honourable Members because all were unanimous in saying that the Planning • Commission should allot more funds to the Railways.

Sir, Shri Sahu said that there should be improvement in the working of the Railways. I am in agreement wn ti him that there is scope for improvement in the working of the Railways and we are doing our best to improve the working of the system.

Then, Sir, some of the honourable Members mentioned about track renewal. I agree that 20,000 kms. of the track is in need of replacement and we hope that during the Seventh Plan period, we would be able to achieve it.

Then, Sir the question of punctuality was also raised. Sir, we hava a Cel] in the Railway Boar^ itself and my 'colleague, Shri Madfiavrao Scindia, himself supervises the punctuality of the trains. After every fou: hours, there is a report as to which train was late and which train was in right time and if a train was late. for what reasons it was late. So, the question of punctuality i_s being looked into. j think, the percentage of punctuality of the trains will be increasing day by day.

Then, a mention was made about the amenities to the pasengers. Amenities to the passengers, I agree, are not to the extent to which they should be. But we are trying our level best to improve the amenities. Just now, Sir, Mr. Upendra mentioned about drinking water in the trains. So, the case for drinking water in the running trains we will consider for the summer season. There are numerous complaints about the quality of food. 1 agree that the quality of food on some cf the trains is not good. We are looking into that also. Shri Hukmdeo Narayan Yadav mentioned about some accommodation for passenbers on the Railways. My colleague Mr. Madhavrao Scindia is looking after a project

through which we will be constructing 'yatri niwas' on some of the railway stations.

A question was raised regarding unauthorised occupation of la'.i.i of the Railways. I agree, Sir, that at many places many people have occupied the land of the Railways without the permission of the Railways. We are looking into all these cases and we are getting all such lands vacite. About the particular case which he mentioned I will look into it.

Some of the hon. Members mentioned about corruption in the Railway Service Commission. I have heard i¹ for the flrst time today, Sir, tuat there is corruption in the Railway Service Commission. But if there is any such thing, the hon. Member should bring some particular case so that I can look into it. Otherwise also I will try to look into it.

A case was mentioned about the Tatas, about some wagons or something. I will look into that also.

Shri Kalpnath Rai mentioned about Bhatni-Banaras conversion and he mentioned that a sum of only Rs.

crores ha_s been provided. Sir, we have not got the money. He has himself stated in his speech that the Railway Ministry has been given a veiy smal) amount by the Planning Commission. So he has replied to the question himself.

Then, some of the hon. Members have mentioned about thefts and pilferages. I do agree that pilferage is there and sometimes it is in connivance with the railway staff or the Railway Protection Force. We are looking into it and we are tightening up the measures and we are tightening up the staff and the Railway Protection Force also.

Almost every Member has said that the ongoing projects should be completed first. There are no two opinions about it. All the on-going projects will be completed. Only then we

[Shri Bansi Lal] will take up new projects, and even in on-going projects we are giving priority to those projects which are at an advanced stage of completion. That is why for some o,f the on-going projects less amount has been allocated this year.

"Use of steam engines was also mentioned. Sir, we are not fond of using steam engines. We want to do away with them. But the constraints of funds stand in our way. Because of the paucity of funds we are unable to replace them by diesel engines or electric locomotives- Gradually we are doing it.

Theft of coal in Mughalsarai was mentioned. Mughalsarai has earned a name. All round pilferage takes place there. We will look into it and we will try to see that coal is not stolen in the Mughalsarai yard.

Shri Ram Naresh Khushawaha mentioned about second-class passengers. He said that passengers travelling up to 200 kms. should be given exemption from the 10 per cent surcharge. Sir. we have given exemption to passengers up to 50 kms. And through you, Sir, I want to let this august House know that more than 50 per cent of the passengers travel less than 50 kms. or up to 50 kms. only. So we have given this concession to the majority o.f the passengers travelling in trains.

I am in agreement with my friend in the Opposition benches, Shri Upendra, that we should not try to see that every metre gauge line should be converted into broad gauge. It is not o good policy. Nor can we do it in a day. We should try to consolidate the existing metre-gauge lines. We should try to bring efficiency in them and we should use them properly. He mentioned about some separate zone for metre-gauge. I_t is not possible to have a separate, zone for metre-gauge. About land utilisation, he mentioned

that the railway land should be utilised properly. Mr. Scindia is having meetings these days. He is looking into this aspect of proper land utilisation. I am quite sure that he will come to some conclusion in the next few days. Shri Upendra also mentioned about captive power plants. Sir, it is not possible. Our business is not to run the power plants. Our business is to r» the railways. Shri Bafmik said that the percentage of Scheduled Castes and Scheduled Tribes is not up to the mark. I agree with him It is not upto the mark. We are trying our level best to recruit the Scheduled Castes and Scheduled Tribes people up to the percentage and quota earmarked for them. With these wards, I thank you.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): First, 1 shall put the Resolution to vote:

The question is-

"TThat this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to the nomination by the Chairman of six members from the Rajya Sabha to the Parliamentary Committee to review the rate of dividend which is at present payable by the Railway Undertaking to General Revenues as wel] a_s other ancillary matters in connection with Railway Finance *vis-a-vis* the Generala Finance and make recommendations thereon."

The motion was adopted.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): I shall now put the motion for consideration of the Appropriation (Railways) No. 3 Bill, 1985, to vote.

The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services

Bill. 1985

of the financial year 1985-86 for the purposes of Railways, as passed by the Lok Sabha, be tafen into consideration."

The motion was adopted.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): We shall now take up clause-by-clause consideration of the Bill.

Clasuses 2 and 3 and the Schedule were added

Clause 1. the Enacting Formula the Title were added to the Bill.

SHRI BANSI LAL; Sir, I beg to move:

"That the Bill by returned." The question was proposed.

SHRI GHULAM RASOOL MATTO ('Jammu and Kashmir): Sir, I have to speak for a minute. Whatever else may go to the "credit" of Shri Abdul Ghani Khan Chaudhry, his learned predecessor, one thing definitely goes to his credit (without inverted commas) and it is that we used to get replies to our points. Of course, it is not possible for the Railway Minister to reply to all the points that have been raised by the hon. Members in this House. What we used to get was a letter from the Railway Minister saying that the points had been examine by the Railway Ministry. ..

SHRI BANSI LAL: We will examine them and reply.

SHRI GHULAM RASOOL MATTO: I do not want to bother the Railway Minister. However, I would say that five members have spoken from Jammu and Kashmir both in this House and the other House about the railway line from Udhampur to Srinagar, but we have not received any reaction. I would request him that following his predecessor's thinking, he should reply to our queries.

SHRI M. KALYANASUNDARAM (Tamil Nadu): Sir,, I am very sorry I

could not be present at the time when you called my name. It was unavoidable. But I would only invite the attention of the Railway Minister to an urgent problem connected with the commuters. The season ticket-holders have to pay more—anything between 25 per cent and 3D per cent. And the issue of monthly season ticket is not only in the interest of the commuters but also in the interest of the administration. j would even suggest that some incentives may be given for quarterly and even half-yearly season tickets and by this the administrative cost will come down in the issue of seaon tickets. (Interruption). Some concession may be given. Some telescopic rate must introduced.

There is another thing. There is an advertisement by the Southern Railway administration that each commu, ter should possess an identity card. And for that purpose, he must pay extra money. And he must also produce two passport size photographs. The commuters are very much agitated about it. Is it the method? Even now there is only one ticket collector at each gate. When the commuters are rushing out, he cannot check. Even if you have this identity card, where is the staff to check everything? This is meaningless and self-defeating also. I would request the Railway Minister to instruct the Southern Railway administration to drop this unreason able proposal.

SHRI BANSI LAL: We have already given instructions. For the time being the photographs will not be required.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): The question is:

"That the Bill be returned."

The mation was adopted.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): I shall now take up the motion for conside-

[Shri Pawan Kumar Bansal] ration of the Appropriation (Railways) No. 4 Bill, 1985.

The Appropriation

The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of Inaia for the services of the financial year 1984-85 for the purposes of Railways, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): I shall now take up clause by clause conside-deration of the Bill.

Clauses 2 and 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula, and the Title were added to the Bill.

SHRI BANSI LAL: Sir, I beg to move:

'That the Bill be returned."

The question was put and the motion was adopted.

I. THE APPROPRIATION (VOTE ON ACCOUNT) BILL, 1985

IL THE APPROPRIATION (NO. 3) **BILL, 1985**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JA-NARDHAN POOJARI); Sir, 1 beg to move:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1985-86, as passed by the Lok Sabha, be taken Into consideration."

Sir, the House had a general discussion on the Budget 1985-86. The Appropriation (Vote on Account) Biil, 1985 seeks two months' supply to enable the Government to carry on pending detailed consideration and passing of the Demands for Grants for the full year, and the connected Appropriation Bill. The total amount provided in the Bill is R_s. 37,338.27 crores of which Rs. 29,688.32 crores is charged on the Consolidated Fund of India, and the balance of Rs. 7.649.95 crores has been voted by the Lok Sabha. Necessary details of the Vote-on Account are given in the Pamphlet already circulated to the Hon. Members.

Sir. I commend the Bill for the consideration of the House. Sir, I also beg to move:

•That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India

Services of Ui_e financial year 1984-85, as passed by the Lok Sabha, be taken into consideration."

The Bill arises out of the supplementary appropriations charged on the Consolidated Fund of India and payments voted by the Lok Sabha on 25th March, 1985. These involve gross additional expenditure of Rs. 3.756.46 crores besides a national provision of Rs. 5.000 crores as required to covet adjustment in accounts connecte ' with the discharge of the treasury bills. requirement of

Rs. 3,756.46 crores comprises Rs. 932.11 crores for transfers to State Governments, Rs. 1,287.78 crores for release to public sector enterprises, Rs. 107.32 crores for Union territory Governments and administrations and Rs. 1,429.25 crores for other expenditure. The details of the supplementary demands are available in the documents laid on the Table of the House on the 14th March, 1985.

Sir, I move.

The question was proposed.

DR, RAMENDRA KUMAR PODDAR (West Bengal): Mr. Vice-Chairman, Sir, I thank you very much for giving